RESUME OF WORK DONE BY LOK SABHA
SEVENTEENTH LOK SABHA FIRST SESSION, 2019
LOK SABHA SECRETARIAT, NEW DELHI January, 2020/Pausha, 1941 (Saka)

RESUME OF WORK DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—FIRST SESSION (17 June, 2019 to 06 August, 2019)



LOK SABHA SECRETARIAT NEW DELHI

January, 2020/Pausha, 1941 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the First Session *i.e.* from the 17 June, 2019 to 06 August, 2019.

New Delhi;

January, 2020

Pausha, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

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1. DURATION OF SESSION

(1st Session of 17th Lok Sabha)

Date of Commencement : \$17 June, 2019
 Date of Adjournment sine die : *6 August, 2019
 Date of prorogation : 8 August, 2019

4. Total number of days of Session : 51*
5. Number of Actual days of Sittings : 37*

6. Number of hours of sitting : 280 hours

^{\$}The first sitting commenced with the playing of National Anthem.

^{*}The sitting ended with the playing of National Song.

[#]The session was scheduled to conclude on 26.7.2019. However, on the proposal of Minister of Parliamentary Affairs, sittings of the House was extended upto Wednesday, the 7th August, 2019 in order to provide sufficient time for completion of essential items of Government Business. However, the session was adjourned sine die on 6.8.2019 instead of 7.8.2019. Accordingly, the House sat on 29th, 30th and 31st July and 1st, 2nd, 5th and 6th August, 2019. Sitting fixed for Wednesday, the 7th August, 2019 stood cancelled.

2. BILLS (i) Government Bills

SI. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha		ime aken M.	No. of amendments tabled	No. of amend- ments carried	Progress/ remarks	
1	2	3	4	5		6	7	8	9	
1.	**The Muslim Women (Protection of Rights on Marriage) Bill, 2019	21.6.2019	_	25.07.2019 (Consideration and passing)	6	03	30	_	Passed	N
2.	\$The Homoeopathy Central Council (Amendment) Bill, 2019	21.6.2019	_	27.6.2019 (Consideration and passing)	2	55	1	_	Passed	10
3.	*The Jammu and Kashmir (Reservation) Amendment Bill, 2019	24.6.2019	_	28.6.2019 (Consideration and passing)	3	53	_	_	Passed	
4.	[®] The Aadhaar and Other Laws (Amendment) Bill, 2019	24.6.2019	_	4.7.2019 (Consideration and passing)	4	32	39	03	Passed, as amended	
5.	^The Special Economic Zones (Amendment) Bill, 2019	24.6.2019	_	26.6.2019 (Consideration and passing)	2	42	2	_	Passed	

6.	~The Central Educational Institutions (Reservation in Teachers' Cadre) Bill, 2019	27.6.2019	_	1.07.2019 (Consideration and passing)	3	57	1	_	Passed	
7.	!The Indian Medical Council (Amendment) Bill, 2019	27.6.2019	_	2.7.2019 (Consideration and passing)	4	06	4	_	Passed	
8.	The Dentists (Amendment) Bill, 2019	27.6.2019	_	3.7.2019 (Consideration and passing)	2	31	3	_	Passed	
9.	%The New Delhi International Arbitration Centre Bill, 2019	3.7.2019	_	10.7.2019 (Consideration and passing)	2	16	9	_	Passed	
10.	The Finance (No. 2) Bill, 2019	5.7.2019	_	18.7.2019 (Consideration and passing)	4	49	53	23	Passed, as amended	ω
11.	The DNA Technology (Use and Application) Regulation Bill, 2019	8.7.2019	_	_	_		48	_	Pending	

^{**}Bill discussed together with Statutory Resolution seeking disapproval of the Muslim Women (Protection of Rights on Marriage) Ordinance, 2019 (No. 4 of 2019).

[§] Bill discussed together with Statutory Resolution seeking disapproval of the Homoeopathy Central Council (Amendment) Ordinance, 2019 (No. 11 of 2019).

[#] Bill discussed together with Statutory Resolution seeking disapproval of the Jammu and Kashmir (Reservation) Amendment Ordinance, 2019 (No. 8 of 2019).

[®] Bill discussed together with Statutory Resolution seeking disapproval of the Aadhaar and Other Laws (Amendment) Ordinance, 2019 (No. 9 of 2019).

[^] Bill discussed together with Statutory Resolution seeking disapproval of the Special Economic Zones (Amendment) Ordinance, 2019 (No. 12 of 2019).

[~] Bill discussed together with Statutory Resolution seeking disapproval of the Central Educational Institutions (Reservation in Teachers' Cadre) Ordinance, 2019 (No. 13 of 2019).

[!] Bill discussed together with Statutory Resolution seeking disapproval of the Indian Medical Council (Amendment) Ordinance, 2019 (No. 5 of 2019).

[%]Bill discussed together with Statutory Resolution seeking disapproval of the New Delhi International Arbitration Centre Ordinance, 2019 (No. 10 of 2019).

1	2	3	4	5		6	7	8	9	
12.	The Unlawful Activities (Prevention) Amendment Bill, 2019	8.7.2019	_	23.7.2019 24.7.2019 (Consideration and passing)	5	43	23	_	Passed	
13.	The National Investigation Agency (Amendment) Bill, 2019	8.7.2019	_	15.7.2019 (Consideration and passing)	3	58	11	_	Passed	
14.	The Protection of Human Rights (Amendment) Bill, 2019	8.7.2019	_	19.7.2019 (Consideration and passing)	2	32	11	_	Passed	
15.	The Consumer Protection Bill, 2019	8.7.2019	_	30.7.2019 (Consideration and passing)	3	55	44	_	Passed	4
16.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2019	8.7.2019	_	31.7.2019 (Consideration and passing)	2	02	14	_	Passed	
17.	The Jallianwala Bagh National Memorial (Amendment) Bill, 2019	8.7.2019	_	2.8.2019 (Consideration and passing)	3	25	4	_	Passed	
18.	The Central Universities (Amendment) Bill, 2019	8.7.2019	_	12.7.2019 (Consideration and passing)	1	46	4	_	Passed	

19.	The Motor Vehicles (Amendment) Bill, 2019	15.7.2019	1.8.2019 (As returned by Rajya Sabha with amendments)	22.7.2019 23.7.2019 (Consideration and passing) 5.8.2019 (Consideration of amendments made by Rajya Sabha)	0	03	3	3	Passed Amendments agreed to by Lok Sabha	
20.	The Surrogacy (Regulation) Bill, 2019	15.7.2019	_	5.8.2019 (Consideration and passing)	2	18	59	_	Passed	
21.	The Appropriation (No. 2) Bill, 2019	17.7.2019	_	17.7.2019 (Introduction, consideration and passing)	0	01	_	_	Passed	О
22.	The Airports Economic Regulatory Authority of India (Amendment) Bill,2019, as passed by Rajya Sabha	_	17.7.2019	2.8.2019 (Consideration and passing)	2	07	7	_	Passed	
23.	The Transgender Persons (Protection of Rights) Bill, 2019	19.7.2019	_	5.8.2019 (Consideration and passing)	3	52	46	_	Passed	
24.	[†] The Banning of Unregulated Deposit Schemes Bill, 2019	19.7.2019	_	24.7.2019 (Consideration and passing)	3	45	10	_	Passed	

[†]Bill discussed together with Statutory Resolution seeking disapproval of the Banning of Unregulated Deposit Schemes Ordinance, 2019 (No. 7 of 2019).

1	2	3	4	5		6	7	8	9
25.	The Insolvency and Bankruptcy Code (Amendment) Bill, 2019, as passed by Rajya Sabha	_	30.7.2019	1.8.2019 (Consideration and passing)	3	23	15	_	Passed
26.	The Right to Information (Amendment) Bill, 2019	19.7.2019	_	22.7.2019 (Consideration and passing)	3	52	8	_	Passed
27.	The Arbitration and Conciliation (Amendment) Bill, 2019, as passed by Rajya Sabha	_	22.7.2019	1.8.2019 (Consideration and passing)	1	48	18	_	Passed
28.	The National Medical Commission Bill, 2019	22.7.2019	2.8.2019 (As returned by Rajya	29.7.2019 (Consideration and passing)	6	07	67	_	Passed
			Sabha with amendments)	5.8.2019 (Consideration of amendments made by Rajya Sabha)	0	01	4	4	Amendments agreed to by Lok Sabha
29.	The Code on Wages, 2019	23.7.2019	_	30.7.2019 (Consideration and passing)	4	01	74	_	Passed
30.	The Occupational Safety, Health and Working Conditions Code, 2019	23.7.2019	_	_	-	_	96	_	Pending
31.	The Inter-State River Water Disputes (Amendment) Bill, 2019	25.7.2019	_	31.7.2019 (Consideration and passing)	4	18	58	_	Passed

32.	The Repealing and Amending Bill, 2019	25.7.2019	_	29.7.2019	0	14	_	_	Passed
33.	##The Companies (Amendment) Bill, 2019	25.7.2019	_	26.7.2019 (Consideration and passing)	2	08	_	_	Passed
34.	The Protection of Children from Sexual Offences (Amendment) Bill, 2019, as passed by Rajya Sabha	_	26.7.2019	1.8.2019 (Consideration and passing)	3	52	10	_	Passed
35.	The Dam Safety Bill, 2019	29.7.2019	_	2.8.2019 (Consideration and passing)	4	37	39	_	Passed
36.	The Supreme Court (Number of Judges) Amendment Bill, 2019	5.8.2019	_	5.8.2019 (Consideration and passing)	2	33	5	_	Passed
37.	The Chit Funds (Amendment) Bill, 2019	5.8.2019	_	_	-	_	6	_	Pending
38.	*The Jammu and Kashmir Reservation (Second Amendment) Bill, 2019 as passed by Rajya Sabha	_	5.8.2019	6.8.2019 (Consideration)	8	22	_	_	Pending ^{\$\$}
39.	*The Jammu and Kashmir Reorganisation Bill, 2019, as passed by Rajya Sabha	_	5.8.2019	6.8.2019 (Consideration and passing)	J		44	_	Passed

^{##} Bill discussed together with Statutory Resolution seeking disapproval of the Companies (Amendment) Ordinance, 2019 (No. 6 of 2019).

^{*} Discussed together along with Statutory Resolution under Article 370(3) of the Constitution.

\$\$After discussion on the motion for consideration of the Bill concluded, the Minister-in-charge proposed that Rajya Sabha will be requested to permit withdrawal of the Bill to which the House agreed.

1	2	3	4	5	6	7	8	9
40.	The National Institute of Design (Amendment) Bill, 2019 as passed by Rajya Sabha	_	7.8.2019#	_	_	_	_	Pending

[#] Message regarding passing of the Bill by Rajya Sabha was published in Lok Sabha Bulletin Part-II on 7.8.2019. The Bill, as passed by Rajya Sabha, will be laid on the Table of Lok Sabha in the next session.

SUMMARY

1.	Bills introduced	33
2.	Bills opposed at introduction stage	16
3.	Bills passed by Rajya Sabha and laid on the Table	6
4.	Bills passed by Rajya Sabha and laid on the Table—returned by Lok Sabha with amendments	Nil
5.	Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	2
7.	Bills passed	35
8.	Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	2
9.	Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
10.	Bills negatived	Nil
11.	Bills withdrawn	Nil
12.	Bills-debate concluded but further motions not taken up	Nil
13.	Motions for adjournment of debate on the Bills adopted	Nil
14.	Bills referred to Select Committee	Nil
15.	Bills referred to Joint Committee	Nil
16.	Bills reported by Select Committee	Nil
17.	Bills reported by Joint Committee	Nil
18.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
19.	Bills referred to Standing Committees by Chairman/Speaker	5*
20.	Bills reported by Standing Committees	Nil
21.	Bills pending at the end of First Session of Seventeenth Lok Sabha`	5 [#]

^{*} Includes three Bills introduced in Rajya Sabha and referred to concerned standing Committees during the term of Sixteenth Lok Sabha, now re-referred to the Standing Committees after constitution of the Seventeenth Lok Sabha.

^{*}Including one Bill, the National Institute of Design (Amendment) Bill, 2019, passed by Rajya Sabha and transmitted to Lok Sabha on 7.8.2019 and yet to be laid on the Table of Lok Sabha.

(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereon

SI. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of reports	Remarks	_
1	2	3	4	5	6	7	_
1.	*The Registration of Marriage of Non- Resident Indian Bill, 2019	11.2.2019 (R. S.)	Speaker	External Affairs (4.10.2019)	-	Pending with the Committee	_
2.	*The Cinematograph (Amendment) Bill, 2019	12.2.2019 (R.S.)	Speaker	Information Technology (4.10.2019)	_	Pending with the Committee	
3.	*The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019	13.2.2019 (R. S.)	Speaker	Agriculture (4.10.2019)	_	Pending with the Committee	
4.	The Occupational Safety, Health and Working Conditions Code, 2019	23.7.2019 (L.S.)	Speaker	Labour (9.10.2019)	_	Pending with the Committee	
5.	The DNA Technology (Use and Application) Regulation Bill, 2019	8.7.2019 (L.S.)	Chairman	Science and Technolog Environment and Forests (18.10.2019)	ду —	Pending with the Committee	_

^{*}Bills introduced in Rajya Sabha and referred to concerned Standing Committee during the term of the Sixteenth Lok Sabha, were re-referred after constitution of the Seventeenth Lok Sabha.

(iii) Private Members' Bills

SI.	Title of the Bill and	Date of	Date(s) of	Date(s) of	Time taken	No. of	No. of	Progress/	_
No.	member-in-charge	introduction	laying on the Table (in the case of Bills passed by Rajya Sabha)	discussion in Lok Sabha	Н. М.	Amendments tabled	Amendments carried	Remarks	
1	2	3	4	5	6	7	8	9	_
1.	The Sabarimala Sreedharma Sastha Temple (Special Provisions) Bill, 2019 by Shri N. K. Premachandran, M.P.	21.6.2019	_	_	_	_	_	Pending	_
2.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2019 (Amendment of section 31) by Shri N.K. Premachandran, M.P.		_	_	_	_	_	Pending	1
3.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (<i>Amendment of section 3, etc.</i>) by Shri N.K. Premachandran, M.P.		_	_	_	_	_	Pending	

1	2	3	4	5	6	7	8	9	
4.	The Employees' State Insurance (Amendment) Bill, 2019 (Amendment of section 1, etc.) by Shri N.K. Premachandran, M.P.	21.6.2019	_	_	_	-	_	Pending	
5.	The Prevention of Female Infanticide Bill, 2019 by Shri Adhir Ranjan Chowdhury, M.P.	21.6.2019	_	_	_	_	_	Pending	
6.	The Old Age Pension and Rehabilitation Bill, 2019 by Shri Adhir Ranjan Chowdhury, M.P.	21.6.2019	_	_	_	_	_	Pending	12
7.	The Prohibition and Eradication of Ragging Bill, 2019 by Shri Adhir Ranjan Chowdhury, M.P.	21.6.2019	_	_	_	-	_	Pending	Ю
8.	The Agricultural Workers (Employment, Conditions of Service and Welfare) Bill, 2019 by Shri Adhir Ranjan Chowdhury, M.P.	21.6.2019	_	_	_	_	_	Pending	
9.	The Compulsory Voting Bill, 2019 by Shri Janardan Singh 'Sigriwal', M.P.	21.6.2019	_	12.7.2019 26.7.2019	2 - 13	_	_	Discussion on the motion for consideration of the Bill not concluded. Pending	

10.	The Constitution	21.6.2019	_	_	_	_	_	Pending	
	(Amendment) Bill, 2019 (Amendment of Eighth Schedule) by Shri Janardan Singh 'Sigriwal', M.P.								
11.	The High Court at Patna (Establishment of a Permanent Bench at Maharajganj) Bill, 2019 by Shri Janardan Singh 'Sigriwal', M.P.	21.6.2019	_	_	_	_	_	Pending	
12.	The Poor and Destitute Agricultural Workers (Welfare) Bill, 2019 by Shri Janardan Singh 'Sigriwal', M.P.	21.6.2019	_	_	_	_	_	Pending	13
13.	The Cow Protection Bill, 2019 by Shri Nishikant Dubey, M.P.	21.6.2019	_	_	_	_	_	Pending	
14.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 (Amendment of Section 2, etc.) by Shri Nishikant Dubey, M.P.	21.6.2019	_	_	_	_	_	Pending	

1	2	3	4	5	6	7	8	9
15.	The Tribal Children and Lactating Women in Jharkhand and Other States (Removal of Hunger, Malnutrition and Prevention of Starvation Deaths) Bill, 2019 by Shri Nishikant Dubey, M.P.	21.6.2019	_	_	_	_	_	Pending
16.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 370A) by Shri Nishikant Dubey, M.P.	21.6.2019	_	_	_	_	_	Pending
17.	The Indian Penal Code (Amendment) Bill, 2019 (Substitution of new section for section 304A) by Shri Shrirang Appa Barne, M.P.	21.6.2019	_	_	_	_	_	Pending
18.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019 (Amendment of the Schedule) by Shri Shrirang Appa Barne, M.P.	21.6.2019	_	_	_	_	_	Pending

19.	The Clinical Establishments (Registration and Regulation) Amendment Bill, 2019 (Amendment of section 12 etc.) by Shri Shrirang Appa Barne, M.P.	21.6.2019	_	_	_	_	_	Pending	
20.	The Compulsory Physical Fitness of Children Through Sports in Schools and Development of Sports Infrastructure Bill, 2019 by Shri Shrirang Appa Barne, M.P.	21.6.2019	_	_	_	_	_	Pending	
21.	The Stray Cows (Protection and Control) Board Bill, 2019 by Shri Kunwar Pushpendra Singh Chandel, M.P.	21.6.2019	_	_	_	_	_	Pending	15
22.	The Promotion and Protection of Intangible Cultural Heritage Bill, 2019 by Shri Kunwar Pushpendra Singh Chandel, M.P.	21.6.2019	_	_	_	_	_	Pending	
23.	The Bundelkhand Regiment Bill, 2019 by Shri Kunwar Pushpendra Singh Chandel, M.P.	21.6.2019	_	_	_	_	_	Pending	

1	2	3	4	5	6	7	8	9	
24.	The Central Sanskrit University Bill, 2019 by Shri Kunwar Pushpendra Singh Chandel, M.P.	21.6.2019	_	_	_	_	_	Pending	
25.	The Mega Projects (Timely Completion) Bill, 2019 by Shri Sunil Kumar Singh, M.P.	21.6.2019	_	_	_	_	_	Pending	
26.	The Population (Stabilization and Planning) Bill, 2019 by Shri Sunil Kumar Singh, M.P.	21.6.2019	_	_	_	_	_	Pending	
27.	The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2019 by Shri Sunil Kumar Singh, M.P.	21.6.2019	_	_	_	_	_	Pending	16
28.	The River (Conservation and Elimination of Pollution) Bill, 2019 by Shri Sunil Kumar Singh, M.P.	21.6.2019	_	_	_	_	_	Pending	
29.	The Official Government Meetings and Functions (Prohibition on Serving Non-Vegetarian Food) Bill, 2019 by Shri Parvesh Sahib Singh M.P.	21.6.2019	_	_	_	_	_	Pending	

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30.	The Emblems and Names (Prevention of Improper Use) Amendment Bill, 2019 (Amendment of the Schedule) by Shri Parvesh Sahib Singh, M.P.	21.6.2019	_	_	0 - 22 taken on introduction of Bills from SI. Nos. 1 to 30	_	_	Pending
31.	The Payment of Financial Assistance to the Families of Martyrs Bill, 2019 by Shrimati Supriya Sule, M.P.	12.7.2019	_	_	_	_	_	Pending
32.	The Indian Post Office (Amendment) Bill, 2019 (Insertion of new Chapter IIA) by Shrimati Supriya Sule, M.P.	12.7.2019	_	_	_	_	_	Pending
33.	The Companies (Amendment) Bill, 2019 (Amendment of section 135, etc.) by Shrimati Supriya Sule, M.P.	12.7.2019	_	_	_	_	_	Pending
34.	The Youth Skill Training Bill, 2019 by Shrimati Supriya Sule, M.P.	12.7.2019	_	_	_	_	_	Pending
35.	The Hindu Adoption and Maintenance (Amendment) Bill, 2019 (<i>Amendment of section 18</i>) by Shri Rahul Shewale, M.P.	12.7.2019	_	_	_	_	_	Pending

1	2	3	4	5	6	7	8	9
36.	The Motor Vehicles Amendment Bill, 2019 (Amendment of section 184) by Shri Rahul Shewale, M.P.	12.7.2019	_	_	_	-		Pending
37.	The Protection of Rights of Wrongful Convicts Bill, 2019 by Dr. Kirit Premjibhai Solanki, M.P.	12.7.2019	_	_	_	_	_	Pending
38.	The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Amendment Bill, 2019 (Amendment of section 2, etc.) by Dr. Kirit Premjibhai Solanki, M.P.	12.7.2019	_	_	_	_	_	Pending
39.	The Compensatory Afforestation Fund (Amendment) Bill, 2019 (Insertion of new section 6A, etc.) by Dr. Kirit Premjibhai Solanki, M.P.	12.7.2019	_	_	_	_	_	Pending
40.	The Wild Life (Protection) Amendment Bill, 2019 (Insertion of new Chapter IVD, etc.) by Dr. Kirit Premjibhai Solanki, M.P.	12.7.2019	_	_	_	_	_	Pending

41.	The National Agricultural Policy Commisssion Bill, 2019 by Shri Nihal Chand, M.P.	12.7.2019	_	_	_	_	_	Pending
42.	The National Sports Development Commission Bill, 2019 by Shri Nihal Chand, M.P.	12.7.2019	_	_	_	_	_	Pending
43.	The National Malnutrition Policy Commission Bill, 2019 by Shri Nihal Chand, M.P.	12.7.2019	_	_	_	_	_	Pending
44.	The Constitution (Amendment) Bill, 2019 (Substitution of new article for article 9, etc.) by Dr. Shashi Tharoor, M.P.	12.7.2019	_	_	_	_	_	Pending
45.	The Constitution (Amendment) Bill, 2019 (Insertion of new article14A, etc.) by Dr. Shashi Tharoor, M.P.	12.7.2019	_	_	_	_	_	Pending
46.	The Indian Penal Code (Amendment) Bill, 2019 (<i>Omission of sections</i> 354 and 509) by Dr. Shashi Tharoor, M.P.	12.7.2019	_	_	_	_	_	Pending

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1	2	3	4	5	6	7	8	9
47.	The States and Union Territories Recorganisation Commission Bill, 2019 by Dr. Shashi Tharoor, M.P.	12.7.2019	_	_	_	_	_	Pending
48.	The Reservation for Scheduled Castes and Scheduled Tribes in Private Sector Bill, 2019 by Shri Kodikunnil Suresh, M.P.	12.7.2019	_	_	_	_	_	Pending
49.	The Designation of Islamic Republic of Pakistan as State Sponsor of Terrorism Bill, 2019 by Dr. Sanjay Jaiswal, M.P.	12.7.2019	_	_	_	_	_	Pendino
50.	The Vexatious Litigation (Prevention) Bill, 2019 by Dr. Sanjay Jaiswal, M.P.	12.7.2019	_	_	_	_	_	Pendin
51.	The Representation of the People (Amendment) Bill, 2019 (<i>Insertion of new section 29AA</i>) by Shri Gopal Chinayya Shetty, M.P.	12.7.2019	_	_	_	_	_	Pendin
52.	The Constitution (Amendment) Bill, 2019 (Amendment of the Third Schedule) by Shri Gopal Chinayya Shetty, M.P.	12.7.2019	_	_	_	_	_	Pendino

53.	The Press Council (Amendment) Bill, 2019 (Amendment of section 14) by Shri Gopal Chinayya Shetty, M.P.	12.7.2019	_	_	_	_	_	Pending	
54.	The Constitution (Amendment) Bill, 2019 (Amendment of article 85) by Shri Gopal Chinayya Shetty, M.P.	12.7.2019	_	_	_	_	_	Pending	
55.	The Constitution (Amendment) Bill, 2019 (Amendment of the Eighth Schedule) by Shri Ravi Kishan, M.P.	12.7.2019	_	_	_	_	_	Pending	
56.	The Ban on Cow Slaughter Bill, 2019 by Shri Ravi Kishan, M. P.	12.7.2019	_	_	_	_	_	Pending	N
57.	The Constitution (Amendment) Bill, 2019 (Amendment of article 1) by Shri Ravi Kishan, M.P.	12.7.2019	_	_	_	_	_	Pending	
58.	The Constitution (Amendment) Bill, 2019 (<i>Omission of article 44, etc.</i>) by Shri Ravi Kishan, M.P.	12.7.2019	_	_	_	_	_	Pending	
59.	The Constitution (Amendment) Bill, 2019 (Amendment of article 370) by Shri P.P. Chaudhary, M.P.	12.7.2019	_	_	_	_	_	Pending	

60.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 21B) by Shri P.P. Chaudhary, M.P.	12.7.2019	_	_	_	_	_	Pending
61.	The Constitution (Amendment) Bill, 2019 (Amendment of article 66) by Shri P.P. Chaudhary, M.P.	12.7.2019	_	_	_	_	_	Pending
62.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 324A) by Shri P.P. Chaudhary, M.P.	12.7.2019	_	_	_	_	_	Pending
63.	The Bio-Degradable Packaging Materials (Compulsory Use in Packing Commodities) Bill, 2019 by Shri Parvesh Sahib Singh, M.P.	12.7.2019	_	_	_	_	_	Pending
64.	The Indian Penal Code (Amendment) Bill, 2019 (Substitution of new section for section 497) by Shri Jagdambika Pal, M.P.	12.7.2019	_	_	_	_	_	Pending

65.	The Pre-Examination Coaching Centres Regulatory Authority Bill, 2019 by Shri Jagdambika Pal, M.P.	12.7.2019	_	_	_	_	_	Pending	
66.	The Backward Areas Development Bill, 2019 by Shri Jagdambika Pal, M.P.	12.7.2019	_	_	_	_	_	Pending	
67.	The Welfare of Homeless Persons Living near Railway Tracks, Railway Yards and Railway Land Bill, 2019 by Shri Ajay Misra 'Teni', M.P.	12.7.2019	_	_	_	_	_	Pending	
68.	The National Board for Welfare of Flood Victims Bill, 2019 by Shri Ajay Misra 'Teni', M.P.	12.7.2019	_	_	_	_	_	Pending	23
69.	The Compulsory Establishment of Government Women College Bill, 2019 by Shri Ajay Misra 'Teni', M.P.	12.7.2019	_	_	_	_	_	Pending	
70.	The Supreme Court and the High Courts (Use of Official Language and Other Provisions) Bill, 2019 by Shri Ajay Misra 'Teni', M.P.	12.7.2019	_	_	_	_	_	Pending	

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1	2	3	4	5	6	7	8	9
71.	The Small and Marginal Farmers (Welfare) Bill, 2019 by Shri Ramapati Ram Tripathi, M.P.	12.7.2019	_	_	_	_	_	Pendin
72.	The Payment of Subsistence Allowance to Farmers and Agricultural Labourers Bill, 2019 by Shri Ramapati Ram Tripathi, M.P.	12.7.2019	_	_	_	_	_	Pendin
73.	The Constitution (Amendment) Bill, 2019 (Amedment of article 83, etc.) by Shri Rajiv Pratap Rudy, M.P.	12.7.2019	_	_	_	_	_	Pendin
•	The Compulsory (Amendment) Bill, 2019 (Substitution of new article for article 48A, etc.) by Shri Rajiv Pratap Rudy, M.P.	12.7.2019	_	_	0-27 taken on introduction of Bills from SI. Nos. 31 to 74	_	_	Pendin
75.	The Good Samaritan Bill, 2019 by Shri Hibi Eden, M.P.	26.7.2019	_	_	_	_	_	Pendin
76.	The Companies (Amendment) Bill, 2019 (Amendment of section 135, etc.) by Shri Hibi Eden, M.P.	26.7.2019	_	_	_	_	_	Pendin

77.	The Protection of Medical and Health Service Professionals from Assault, Criminal Force and Intimidation Bill, 2019 by Shri Gautam Gambhir, M.P.	26.7.2019	_	_	_	_	_	Pending
78.	The Milk and Milk Products (Remunerative Support Price) Bill, 2019 by Shri Devji M. Patel, M.P.	26.7.2019	_	_	_	_	_	Pending
79.	The Fodder Warehouse Board Bill, 2019 by Shri Devji M. Patel, M.P.	26.7.2019	_	_	_	_	_	Pending
80.	The Indigenous Cow Protection Board Bill, 2019 by Shri Devji M. Patel, M.P.	26.7.2019	_	_	_	_	_	Pending
81.	The Mandatory Buyback and Recycling of Packaging Material Bill, 2019 by Shri Vishnu Dayal Ram, M.P.	26.7.2019	_	_	_	_	_	Pending
82.	The Special Financial Assistance to the State of Rajasthan Bill, 2019 by Dr. Manoj Rajoria, M.P.	26.7.2019	_	_	_	_	_	Pending
83.	The Extension of Central Government Health Scheme to Every District Headquarter Bill, 2019 by Dr. Manoj Rajoria, M.P.	26.7.2019	_	_	_	_	_	Pending

1	2	3	4	5	6	7	8	9	
84.	The Prevention of Insults to National Honour (Amendment) Bill, 2019 (Substitution of new section for section 3) by Shri Parvesh Sahib Singh, M.P.	26.7.2019	_	_	_	_	_	Pending	
85.	The Constitution (Amendment) Bill, 2019 (Amendment of the Preamble, etc.) by Shri Bhartruhari Mahtab, M.P.	26.7.2019	_	_	_	_	_	Pending	N
86.	The Use of Mobile Electronic Devices by Pedestrians on Road (Regulation) Bill, 2019 by Shri Bhartruhari Mahtab, M.P.	26.7.2019	_	_	_	_	_	Pending	26
87.	The Euthanasia (Regulation) Bill, 2019 by Shri Bhartruhari Mahtab, M.P.	26.7.2019	_	_	_	_	_	Pending	
88.	The Insecticides (Amendment) Bill, 2019 (Amendment of section 4, etc.) by Dr. Manoj Rajoria, M.P.	26.7.2019	_	_	_	_	_	Pending	

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89.	The Prevention of Cruelty to Animals (Amendment) Bill, 2019 (Amendment of section 11, etc.) by Dr. Manoj Rajoria, M.P.	26.7.2019	_	_	_	_	_	Pending	
90.	The Juvenile Justice (Care and Protection of Children) Bill, 2019 (Amendment of section 56, etc.) by Shri Bhanu Pratap Singh Verma, M.P.	26.7.2019	_	_	_	_	_	Pending	
91.	The Compulsory Teaching of Legal Education in Educational Institutions Bill, 2019 by Shri Sudheer Gupta, M.P.	26.7.2019	_	_	_	_	_	Pending	27
92.	The Prohibition of Defecation in Open Places Bill, 2019 by Shri Naranbhai Kachhadiya, M.P.	26.7.2019	_	_	_	_	_	Pending	
93.	The Bureau of Accountability Bill, 2019 by Shri Naranbhai Kachhadiya, M.P.	26.7.2019	_	_	_	_	_	Pending	
94.	The Compulsory Teaching of Disaster Management Education in Educational Institutions Bill, 2019 by Shri Naranbhai Kachhadiya, M.P.	26.7.2019	_	_	_	_	_	Pending	

_ 1	2	3	4	5	6	7	8	9
95.	The Compulsory Teaching of Psychology in Educational Institutions Bill, 2019 by Shri Naranbhai Kachhadiya, M.P.	26.7.2019	_	_	_	_	_	Pending
96.	The Special Financial Assistance to the State of Bihar Bill, 2019 by Dr. Alok Kumar Suman, M.P.	26.7.2019	_	_	_	_	_	Pending
97.	The Representation of the People (Amendment) Bill, 2019 (Amendment of section 30) by Shri Rahul Shewale, M.P.	26.7.2019	_	_	_	_	_	Pending
98.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 (Amendment of section 2) by Shri Rahul Shewale, M.P.	26.7.2019	_	_	_	_	_	Pending
99.	The Nationalisation of Inter-State Rivers Bill, 2019 by Shri K. Navaskani, M.P.	26.7.2019	_	_	_	_	_	Pending
100.	The National Agriculture and Farmers Commission Bill, 2019 by Shri K. Navaskani, M.P.	26.7.2019	_	_	_	_	_	Pending

101.	The Death Penalty (Abolition) Bill, 2019 by Shrimati Kanimozhi Karunanidhi, M.P.	26.7.2019	_	_	_	_	_	Pending	
102.	The Criminal Law (Amendment) Bill, 2019 (Amendment of section 228A, etc.) by Shrimati Kanimozhi Karunanidhi, M.P.	26.7.2019	_	_	_	_	_	Pending	
103.	The Central Himalayan States Development Council Bill, 2019 by Shri Tirath Singh Rawat, M.P.	26.7.2019	_	_	_	_	_	Pending	N
104.	The Compulsory Teaching of Yoga in Educational Institutions Bill, 2019 by Shri Tirath Singh Rawat, M.P.	26.7.2019	_	_	_	_	_	Pending	29
105.	The Special Infrastructure Development in Economically Backward Regions Bill, 2019 by Shrimati Rama Devi, M.P.	26.7.2019	_	_	_	_	_	Pending	
106.	The Prevention of Bribery in Private Sector Bill, 2019 by Shrimati Rama Devi, M.P.	26.7.2019	_	_	_	_	_	Pending	

1	2	3	4	5	6	7	8	9	
107.	The Provision of Uninterrupted Power Supply to Industries in Backward Areas Bill, 2019 by Shrimati Rama Devi, M.P.	26.7.2019	_	_	_	_	_	Pending	
108.	The Fake News (Prohibition) Bill, 2019 by Shrimati Rama Devi, M.P.	26.7.2019	_	_	_	_	_	Pending	
109.	The Ban on Single-Use Plastic Bill, 2019 by Dr. Shrikant Eknath Shinde, M.P.	26.7.2019	_	_	_	_	_	Pending	
110.	The Prevention of Violence Against Doctors, Medical Professionals and Medical Institutions Bill, 2019 by Dr. Shrikant Eknath Shinde, M.P.	26.7.2019	_	_	_	_	_	Pending	30
111.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 47A) by Dr. Shrikant Eknath Shinde, M.P.	26.7.2019	_	_	_	_	_	Pending	
112.	The Free and Compulsory Pre-Marital Genetic Testing Bill, 2019 by Dr. Shrikant Eknath Shinde, M.P.	26.7.2019	_	_	_	_	_	Pending	

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113.	The Integrated Child Development Services (Regularisation) Bill, 2019 by Shri Vishnu Dayal Ram, M.P.	26.7.2019	_	_	_	_	_	Pending
114.	The Motor Vehicles (Amendment) Bill, 2019 (Insertion of new section 207A) by Shri Vinod Kumar Sonkar, M.P.	26.7.2019	_	_	_	_	_	Pending
115.	The Constitution (Amendment) Bill, 2019 (Amendment of the Seventh Schedule) by Shri Vinod Kumar Sonkar, M.P.	26.7.2019	_	_	_	_	_	Pending
116.	The Fishermen (Welfare) Bill, 2019 by Shri H. Vasantha Kumar, M.P.	26.7.2019	_	_	_	_	_	Pending
117.	The Free and Compulsory Primary, Secondary, Higher and Technical Education Bill, 2019 by Shri H. Vasantha Kumar, M.P.	26.7.2019	_	_	_	_	_	Pending
118.	The Personal Data and Information Privacy Code Bill, 2019 by Dr. D. Ravikumar, M.P.	26.7.2019	_	_	0-25 taken on introduction of Bills from SI. Nos. 75 to 118	_	_	Pending

SUMMARY

(PRIVATE MEMBERS' BILLS)

1.	Bills introduced	118
2.	Bills withdrawn	NIL
3.	Bills negatived	NIL
4.	Bills removed from the Register of Pending Bills	NIL
5.	Bills part-discussed	1
6.	Bills pending at the end of the Session <i>vide</i> para No. 571 of Bulletin-Part II. dated 23.09.2019	118

3. COMMITTEES

(i) Financial Committees

SI.	Name of the	Date of	No. of	Duratio	n Average	Study	Report	s Preser	ited	Remarks
No.	Committee	Constitution	sittings	Н. М.	percentage of attendance	Tours/Local visits undertaken	Original	Action Taken	Action Taken Statement	
1.	Committee on Estimates	24.7.2019	1	00 45	76.66%	_	_	_	_	_
2.	Committee on Public Undertakings	24.7.2019	1	00 35	59%	_	_	_	_	_
3.	Committee on Public Accounts (2018-19)	24.7.2019	_	_	_	_	_	_	_	_

(ii) Departmentally Related Standing Committees

Departmentally Related Standing Committees were not constituted till the prorogation of the 1st Session of 17th Lok Sabha.

(iii) Committees other than Financial and Standing Committees

SI.	Name of the	Date of	No. of	Dura	tion	Average	Study	Report	s Presen	ted	Remarks
No.	Committee	Constitution	sittings	H.	M.	percentage of attendance	Tours/Local visits undertaken	Original	Action Taken	Action Taken Statement	
1	2	3	4	5		6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	Not constituted	-	-	-	-	-	-	-	-	-
2.	House Committee	08.07.2019	01	01	05	100%	-	-	-	-	-
3.	Committee on MPLADS	Not constituted	-	-	-	-	-	-	-	-	-
4.	Committee on Privileges	Not constituted	-	-	-	-	-	-	-	-	-
5.	Committee on Ethics	Not constituted	-	-	-	-	-	-	-	-	-
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	Not constituted	-	-	-	-	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11
7.	Committee on Privat Members' Bills and Resolutions	e Not constituted	-		-	-	-	-	-	-
8.	Committee on Subordinate Legislation	Not constituted	-		-	-	-	-	-	-
9.	Committee on Papers Laid on the Table	Not constituted	-		-	-	-	-	-	-
10.	Joint Committee on Offices of Profit	Not constituted	-		-	-	-	-	-	-
11.	Rules Committee	Not constituted	-		-	-	-	-	-	-
12.	General Purposes Committee	Not constituted	-		-	-	-	-	-	-
13.	Joint Committee on Installation of Portraits/ Statues of National Leaders and Parliamentarians in Parliament House Complex	Not constituted	-		-	-	-	-	-	-

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14.	Joint Committee on Food Management in Parliament House Complex	Not constituted	-		-	-	-	-	-	-	
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Not constituted	-		-	-	-	-	-	-	
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	24.07.2019 (2019-20)	1	1 00	72%	-	-	-	-	-	37
17.	Library Committee	Not constituted	-		-	-	-	-	-	-	
18.	Business Advisory Committee	20.06.2019	7	3 22	73.78%	-	7	-	-	-	
19.	Joint Committee on Salaries and Allowances of Members of Parliament	Not constituted	-		-	-	-	-	-	-	
20.	Committee on Government Assurances	Not constituted	-		-	-	-	-	-	-	

1	2	3	4	5	6	7	8	9	10	11
21.	Committee on Petitions	Not constituted	-		-	-	-	-	-	-
22.	Committee on Empowerment of Women	Not constituted	-		-	-	-	-	-	-
23.	Railway Convention Committee	Not constituted	-		-	-	-	-	-	-
24.	Committee on Welfare of Other Backward Classes	31.07.2019	3	02 45	82.22%	-	01	-	-	-
25.	Joint Parliamentary Committee on Security in Parliament Complex	Not constituted	-		-	-	-	-	-	-
26.	Committee on Provision of Computers to Members of Lok Sabha	Not constituted	-		-	-	-	-	-	-

4. DIVISIONS

SI. No.	Date	Subject Matter	Final Result
1	2	3	4
1.	21.06.2019	Division was held by distribution of slips on the motion for leave to introduce 'The	Ayes-185
		Muslim Women (Protection of Rights on Marriage) Bill, 2019' moved by Shri Ravi	Noes-074
		Shankar Prasad, Minister for Law & Justice.	Abst006
2.	15.07.2019	Division was held by distribution of slips on the motion for consideration of 'The	Ayes-278
		National Investigation Agency (Amendment) Bill, 2019' moved by Shri Amit Shah,	Noes-006
		Minister for Home.	Abst001
3.	19.07.2019	Division was held by distribution of slips on the motion for leave to introduce 'The Right	Ayes-224
		to Information (Amendment) Bill, 2019' moved by Dr. Jitendra Singh, Minister of	Noes-009
		State in the Ministry of Personnel, Public Grievances and Pensions.	AbstNil

1	2	3	4
4.	22.07.2019	Division was held by distribution of slips on the motion for consideration of 'The Right to	Ayes-218
		Information (Amendment) Bill, 2019' moved by Dr. Jitendra Singh, Minister of State in	Noes-079
		the Ministry of Personnel, Public Grievances and Pensions.	Abst001
5.	24.07.2019	Division was held by distribution of slips on the motion for consideration of 'The	Ayes-287
		Unlawful Activities (Prevention) Amendment Bill, 2019' moved by	Noes-008
		Shri Amit Shah, Minister for Home.	AbstNil
6.	25.07.2019	Division was held by distribution of slips on the motion for consideration of 'The Muslim	Ayes-303
		Women (Protection of Rights on Marriage) Bill, 2019' moved by Shri Ravi Shankar	Noes-082
		Prasad, Minister for Law & Justice.	Abst002
7.	29.07.2019	Division was held by distribution of slips on the motion for consideration of 'The	Ayes-260
		National Medical Commission Bill, 2019' moved by Dr. Harsh Vardhan, Minister for	Noes-048
		Health & Family Welfare.	AbstNil

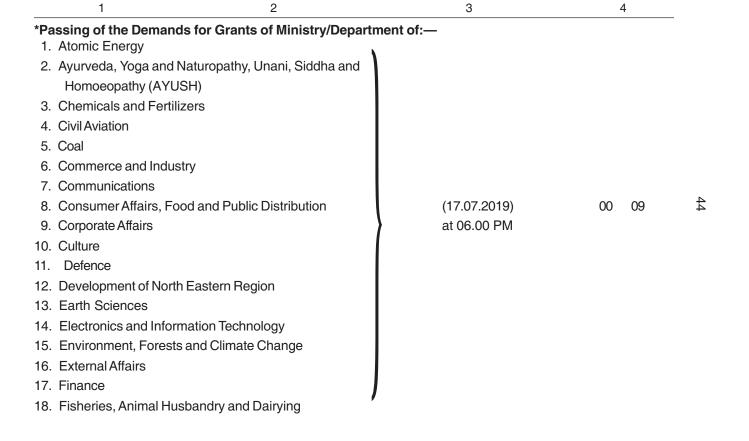
8.	02.08.2019	Division was held by AVR machine on the	Ayes-223	
		motion for consideration of 'The Jallianwala Bagh National Memorial (Amendment) Bill, 2019' moved by Shri Prahlad Singh Patel,	Noes-035	
		Minister of State (Independent Charge) for Culture & Tourism.	AbstNil	
9.		Division was held by AVR machine on 2 August, 2019 on the amendment no. 1 to	Ayes-035	
		clause 2 of 'The Jallianwala Bagh National Memorial (Amendment) Bill, 2019' moved	Noes-221	
		by Shri N.K. Premachandran, MP.	AbstNil	
10.		Division was held by AVR machine on 2 August, 2019 on the amendment no. 3 to	Ayes-036	4
		clause 2 of 'The Jallianwala Bagh National Memorial (Amendment) Bill, 2019' moved	Noes-222	
		by Prof. Saugata Roy, MP.	AbstNil	
11.	06.08.2019	Division was held by AVR machine on the	Ayes-374	
		motion for consideration of the Statutory	Noes-078	
		Resolution moved by Shri Amit Shah, Minister for Home.	Abst001	
12.	06.08.2019	Division was held by AVR machine on the	Ayes-378	
		motion for consideration of 'The Jammu and	Noes-078	
		Kashmir Reorganisation Bill, 2019' moved By Shri Amit Shah, Minister for Home.	AbstNil	
				

1	2	3	4
13.	06.08.2019	Division was held by AVR machine on the motion for passing of 'The Jammu and Kashmir Reorganisation Bill, 2019' moved by Shri Amit Shah, Minister for Home.	Ayes-378 Noes-077 Abst001

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of [Discussion	Time	Taken	
				Н.	M.	
1	2	3			4	_
	IOINU	N BUDGET				_
Union Budget for 2019-2020	05.07.2019	08.07.2019 09.07.2019 10.07.2019	General discussion	02 17	06 23	
[®] Discussion and Voting on Demands for Grants of Ministr Department of —	y/					43
1. Railways		11.07.2019 12.07.2019		13	06	
Road Transport and Highways		15.07.2019 16.07.2019		07	44	
Rural Development and Agriculture and Farmers Welfare		16.07.2019 17.07.2019		10	36	
4. Youth Affairs and Sports		17.07.2019		04	14	

[®]Motion regarding suspension of Rule 331G was adopted by the House on 11 July, 2019 to enable discussion and voting on Demands for Grants without referring them to the concerned Departmentally Related Standing Committees.



19.	Food	Processing	Indus	tries
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- 20. Health and Family Welfare
- 21. Heavy Industries and Public Enterprises
- 22. Home Affairs
- 23. Housing and Urban Affairs
- 24. Human Resource Development
- 25. Information and Broadcasting
- 26. Jal Shakti
- 27. Labour and Employment
- 28. Law and Justice
- 29. Micro, Small and Medium Enterprises
- 30. Mines
- 31. Minority Affairs
- 32. New and Renewable Energy
- 33. Panchayati Raj
- 34. Parliamentary Affairs
- 35. Personnel, Public Grievances and Pensions
- 36. Petroleum and Natural Gas
- 37. Planning

(17.07.2019) 00 09 at 06.00 PM

^{*}Passed without discussion.

1	2	3	4
38. Power	\		
39. Lok Sabha			
40. Rajya Sabha			
41. Secretariat of the Vice Pres	ident		
42. Science and Technology			
43. Shipping			
44. Skill Development and Entre	epreneurship	(17.07.2019)	00 09
45. Social Justice and Empowe	rment	at 06.00 PM	
46. Space			
47. Statistics and Programme Ir	mplementation		
48. Steel			
49. Textiles			
50. Tourism			
51. Tribal Affairs	1		
52. Women and Child Developm	nent		

^{*}Passed without discussion.

6. MOTIONS (i) Motions Under Rule 388 for Suspension of Rules

SI.	Brief Subject	Name of Member who	Date(s) of discussion		me ken	Remarks
		moved		Н	М	
1.	"That this House do suspend clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment nos. 136 and 37 to the Aadhaar and Other Laws (Amendment) Bill, 2019 and that these amendments may be allowed to be moved."	Shri Ravi Shankar Prasad	04.07.2019	0	01	Adopted
2.	"That this House do suspend clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment nos. ² 21, 22, 23, 25 and 28 to the Finance (No. 2) Bill, 2019 and that these amendments may be allowed to be moved."	Smt. Nirmala Sitharaman	18.07.2019	0	01	Adopted

¹Two Separate Motions were moved and adopted. ²Five Separate Motions were moved and adopted.

(ii) Motions under Rules 191 and 342 SUMMARY

No. of notices received : 04

No. of motions admitted : Nil

No. of motions discussed : Nil

No. of discussions completed : Nil

No. of discussions remained part-discussed : Nil

Total time taken : Nil

7. OATH OR AFFIRMATION

Number of Members who made and subscribed the Oath & Affirmation	Language in which Oath/ Affirmation made	Date on which Oath/Affirmation made
1	2	3
121 40 34 28 25 15 14 13 08 04 04 03 03 03 02 02 01 01 01 01 01 01 90 39 25 16	Hindi English Marathi Sanskrit Kannada Gujarati Telugu Odia Assamese Bengali Malayalam Maithili Kashmiri Punjabi Dogri Urdu Santhali Manipuri Sindhi Hindi Tamil Bengali Sanskrit	17.06.2019
14 10 10 04	English Telugu Punjabi Urdu	18.06.2019

1	2	3
02	Marathi)	
02	Nepali	18.06.2019
01	Odia	
01	Santhali ^J	
01	Hindi \	19.06.2019
01	Odia	19.00.2019
01	Kannada	21.06.2019
02	Bengali	25.06.2019

Dr. Virendra Kumar, Speaker *Pro-tem* took oath before the President at Rashtrapati Bhawan on 17 June, 2019.

8. VACATION OF SEATS IN LOK SABHA

SI. No.	Name of Member/Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Ramchandra Paswan Samastipur/Bihar	21.07.2019	Died on 21.07.2019 (OR made in the House on 22.07.2019)

9. OBITUARY AND OTHER REFERENCES

(i) Obituary References

SI. No.	Name of the Member/Dignitary	Date of Death	Date of	Time Taken	
NO.		Dealii	Obituary reference	Н. М.	
1	2	3	4	5	
	Shri S. Rajendran Member, Sixteenth Lok Sabha)	23.02.2019	1		
	Shri Vishwa Nath Shastri Member, Tenth Lok Sabha)	18.03.2019			52
	Shri Paripoornanand Painuli Member, Fifth Lok Sabha)	12.04.2019			Ň
	Shri K.J.K. Ritheesh Sivakumar Member, Fifteenth Lok Sabha)	13.04.2019	27.06.2019	00 03	
	Shri S.P.Y. Reddy Member, Fourteenth to Sixteenth Lok Sabhas)	30.04.2019			
	Shri V. Viswanatha Menon Member, Fourth Lok Sabha)	03.05.2019			
	Shri R.N. Rakesh Member, Sixth, Seventh & Ninth Lok Sabhas)	15.05.2019	,		

8. Shri Hariom Singh Rathore (Member, Sixteenth Lok Sabha)	27.05.2019				
Shri M.K. Subba (Member, Twelfth to Fourteenth Lok Sabhas)	27.05.2019	27.06.2019	00	03	
 Shri Kamlesh Balmiki (Member, Fifteenth Lok Sabha) 	27.05.2019				
11. Smt. Sheela Gautam (Member, Tenth to Thirteenth Lok Sabhas)	08.06.2019				
 Shri Ramchandra Paswan* (Sitting Member and Member, Thirteenth, Fourteenth and Sixteenth Lok Sabhas) 	21.07.2019	22.07.2019	00	04	53
13. Smt. Sheila Dikshit (Member, Eighth Lok Sabha)	20.07.2019				
14. Shri S. Jaipal Reddy (Member, Eighth and Twelfth to Fifteenth Lok Sabhas)	28.07.2019	30.07.2019	00	03	

^{*}After Obituary Reference, House adjourned till 2:00 p.m.

(ii) Congratulatory References/References on Landmark Occasions

SI. No.	Name of the Occasion	Date of occasion	Date of reference	Tir <u>Ta</u> k	ne <u>en</u>
				Н.	M.
1.	Reference on the occation of International Yoga Day.	-	21.06.2019	00	03
2.	Reference on the occasion of National Doctor's Day.	-	01.07.2019	00	03
3.	Reference regarding the Swachhata Abhiyan (Special Cleanliness Drive) in Parliament House Estate.	13.07.2019 & 14.07.2019	15.07.2019	00	01
4.	Reference regarding the successful launch of Chandrayaan-2, India's second idigenous mission to Moon.	22.07.2019.	22.07.2019	00	01
5.	Reference regarding homage to martyrs on the 20th Anniversary of Kargil war.	26.07.1999	26.07.2019	00	05
6.	Reference regarding 74th Anniversary of the dropping of atom bombs on the Japanese cities of Hiroshima and Nagasaki on 6th and 9th August, 1945 respectively.	06.08.1945 & 09.08.1945	06.08.2019	00	02

10. PANEL OF CHAIRPERSONS

SI. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Smt. Meenakshi Lekhi	-do-
5.	Shri Kodikunnil Suresh	24.06.2019**
6.	Shri A. Raja	25.06.2019^ 55
7.	Shri P.V. Midhun Reddy	-do-
8.	Shri Bhartruhari Mahtab	-do-
9.	Shri N.K. Premachandran	02.07.2019 [@]
10.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

^{*} Announcement made in the House on 21.06.2019.

^{**} Announcement made in the House on 25.06.2019.

[^] Announcement made in the House on 26.06.2019.

[@] Announcement made in the House on 03.07.2019.

[#] Announcement made in the House on 04.07.2019.

11. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time taken H. M.	President's message reported on
20.6.2019	24.6.2019 25.6.2019	Shri Pratap Chandra Sarangi Dr. Heena Gavit	782	527	-	25.6.2019	13 47	1.7.2019

12. PAPERS LAID ON THE TABLE

(a) By Government 1719 (b) By Private Members Nil

13. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE

SI. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House		
1.	Notice of question of privilege dated 04.07.2019 given by Ms. Mahua Moitra, MP against the Zee News and its Editor (Shri Sudhir Chaudhary) for having allegedly accused her of plagiarism in her speech made in House on 25.06.2019.	Ms. Mahua Moitra	04 July, 2019 At 1201 hrs.	"The matter is under my consideration."		

14. QUESTIONS

INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN "RESUME OF WORK DONE BY LOK SABHA" DURING THE 1st SESSION OF 17th LOK SABHA

(i)	Starrred Questions	
	(a) Number of Questions put down in the Question Lists for oral answer	500
	(b) Number of Questions orally answered	183
(ii)	Unstarred Questions	
	Number of Questions put down in the Question Lists for Written answers	5698®
(iii)	Answers Laid on the Table	
	Number of Questions (SQ 317 + USQ 5698) for which written answers were laid on the Table.	6015
(iv)	Short Notice Questions	
	(a) No. of Short Notice Questions (SNQ) received	6
	(b) No. of notices of SNQ admitted	NIL
	(c) No. of notices of SNQ clubbed with SQ	NIL
	(d) No. of notices of SNQ disallowed	6
(v)	Half-an-Hour Discussion	
	(a) No. of notices of Half-an-Hour Discussion received	14
	(b) No. of notices of Half-an-Hour Discussion admitted	3 (2)\$ (1)#
	(c) No. of notices of Half-an-Hour Discussion discussed	NIL
	(d) No. of notices of Half-an-Hour Discussion/disallowed/L	apsed 11
(vi)	Statement(s) made by Minister correcting replies already given	
	No. of answers corrected	4

[®] Excluding 9 Unstarred Questions deleted due to appointment of Shri Om Birla as the Hon'ble Speaker, Lok Sabha.

Excluding 3 Unstarred Questions deleted due to passing away of Shri Ramchandra Paswan, a sitting member of the Lok Sabha.

Excluding 1 Unstarred Question deleted under Rule 47 of 'Rules of Procedure and Conduct of Business in Lok Sabha' (by Shri P.K. Kunhalikutty.)

^{\$} Admitted but not listed.

[#] Admitted but did not get priority in ballot.

15. RESOLUTIONS

(i) Government Resolution

SI. No.	Text	Name of Member who moved	Date of moving and	Time Taken H. M.		Ministry/ Department	Remarks
10.		who moved	discussion			concerned	
1.	That the President of India has referred the Jammu and Kashmir Reorganisation Bill, 2019 to this House under the proviso to article 3 of the Constitution of India for its views as this House is vested with the powers of the State Legislature of Jammu and Kashmir, as per proclamation of the President of India dated 19th December, 2018. This House resolves to express the view to accept the Jammu and Kashmir Reorganisation Bill, 2019	Shri Amit Shah	05.08.2019	0	03	Home Affairs	Adopted

61

(ii) Statutory Resolutions

SI.	Text of Resolution	Section of		Date of moving	Time Taken		Ministry/ Department	Remarks
		Constitution/	who moved	and	Н	M	concerned	
_		Act		discussion				
	2	3	4	5		6	7	8
1.	^That this House disapproves of the Special Economic Zones (Amendment) Ordinance, 2019 (No. 12 of 2019) Promulgated by the President on 2 March, 2019.	Article 123(2)(a)	Shri N.K. Premachandran	26.06.2019	02	39	Commerce and Industry	Negatived
2.	SThat this House disapproves of the Homoeopathy Central Council (Amendment) Ordinance, 2019 (No. 11 of 2019) promulgated by the President on 2 March, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	27.06.2019	02	34	AYUSH	Negatived
3.	*That this House approves the continuance in force of the Proclamation dated the 19th December, 2018 in respect of the State of Jammu and Kashmir, issued under article 356 of the Constitution by the President, for a further period of six months with effect from 3rd July, 2019.	Article 356	Shri Amit Shah	28.06.2019	03	51	Home Affairs	Adopted

[^] Discussed together with the motion for consideration of the Special Economic Zones (Amendment) Bill, 2019.
\$ Discussed together with the motion for consideration of the Homoeopathy Central Council (Amendment) Bill, 2019.
Discussed together with the motion for consideration of the Jammu and Kashmir Reservation (Amendment) Bill, 2019.

1	2	3	4	5	6	7	8
4.	*That this House disapproves of	Article	Shri N.K.	28.06.2019	H. M. 03 51	Home Affairs	Negatived
	the Jammu and Kashmir Reservation (Amendment) Ordinance, 2019 (No. 8 of 2019) promulgated by the President on 1 March, 2019.	123(2)(a)	Premachandran				
	That this House disapproves of the Central Educational Institutions (Reservation in Teachers' Cadre) Ordinance, 2019 (No. 13 of 2019) promulgated by the President on 7 March, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	01.07.2019	03 42	Human Resource Development	Negatived
	!That this House disapproves of the Indian Medical Council (Amendment) Second Ordinance, 2019 (No. 5 of 2019) promulgated by the President on 21 February, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	02.07.2019	04 03	Health and Family Welfare	Negatived
	[®] That this House disapproves of the Aadhaar and Other Laws (Amendment) Ordinance, 2019 (No. 9 of 2019) promulgated by the President on 2 March, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	04.07.2019	04 08	Electronics and Information Technology	Negatived
	In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of	Section 8A(1) of Customs Tariff Act,1975	Shri Anurag Singh Thakur	08.07.2019	00 01	Finance	Adopted

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notification No. 5/2019-Customs dated 16.02.2019 [G.S.R. 124 (E) dated 16th February, 2019] which seeks to amend the First Schedule of the Customs Tariff Act so as to insert new tariff item 9806 00 00 under Chapter 98 of the First Schedule of the Customs Tariff Act, 1975 to prescribe 200% customs duty on all goods originating in or exported from the Islamic Republic of Pakistan.

9. In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with of Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No. 16/2019-Customs dated 15.06.2019 [G.S.R. 425 (E) dated 15th June, 2019] which seeks to increase the basic customs duty on the following goods:- (a) Lentils (Mosur) (0713 40 00) from 40% to 50%, (b) Boric acid (2810 00 20) from 17.5% to 27.5%, and (c) Other diagnostic and laboratory reagents (3822 00 90) from 20% to 30%.

Section 8A(1) Shri Anurag 08.07.2019 of Customs Singh Thakur

Tariff Act. 1975

Finance

Adopted

^{*} Discussed together with the motion for consideration of the Jammu and Kashmir Reservation (Amendment) Bill, 2019.

Discussed together with the motion for consideration of the Central Educational Institutions (Reservation in Teachers' Cadre) Bill, 2019.

[!] Discussed together with the motion for consideration of the Indian Medical Council (Amendment) Bill, 2019.

[®] Discussed together with the motion for consideration of the Aadhaar and Other Laws (Amendment) Bill, 2019.

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1	2	3	4	5	6	7	8	
10.	%That this House disapproves of the New Delhi International Arbitration Centre Ordinance, 2019 (No. 10 of 2019) promulgated by the President on 2 March, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	10-07-2019	02 10	Law and Justice	Negatived	
11.	*That this House disapproves of the Banning of Unregulated Deposit Schemes Ordinance, 2019 (No. 7 of 2019) promulgated by the President on 21 February, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	24.07.2019	03 42	Finance	Withdrawn	
12.	*That this House disapproves of the Muslim Woman (Protection of Rights on Marriage) Ordinance, 2019 (No. 4 of 2019) promulgated by the President on 21 February, 2019.	Article 123(2)(a)	Shri N.K. Premachandran	25.07.2019	05 25	Law and Justice	Negatived	64
13.	^{&} That this House disapproves of the Companies (Amendment) Second Ordinance, 2019 (No. 6 of 2019) Promulgated by the President on 21 February, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	26.07.2019	02 03	Corporate Affairs	Withdrawn	
14.	"That this House recommends the following public notification to be issued by the President of India under Article 370 (3): 'In exercise of the powers conferred by Clause (3) of article 370 read with clause (I) of article 370 of the Constitution of India, the President, on the recommendation of the Parliament, is pleased to declare that, as from the date on which the President of India signs the	Article 370(3)	Shri Amit Shah	06.08.2019	07 57	Home Affairs	Adopted	

Declaration and it is published in the Official Gazette, all clauses of the said article 370 shall cease to be operative except clause (I) thereof which shall read as under, namely:— "All provisions of this Constitution, as amended from time to time, without any modifications or exceptions, shall apply to the State of Jammu and Kashmir notwithstanding anything contrary contained in article 152 or article 308 or any other article of this Constitution or any other provision of the Constitution of Jammu and Kashmir or any law, document, judgement, ordinance, order, bye law, rule, regulation, notification custom or usage having the force of law in the territory of India, or any other instrument, treaty or agreement as envisaged under article 363 or otherwise".'.

[%] Discussed together with the motion for consideration of the New Delhi International Arbitration Center Bill, 2019.

Discussed together along with the motions for consideration of the Banning of Unregulated Deposit Schemes Bill, 2019.

^{*} Discussed together with the motion for consideration of the Muslim Woman (Protection of Rights on Marriage) Bill, 2019.

[&] Discussed together with motion for consideration of the Companies (Amendment) Bill, 2019.

^{**} Discussed together with the Motions for consideration of the Jammu and Kashmir Reservation (Second Amendment) Bill, 2019, as passed by Rajya Sabha and the Jammu and Kashmir Reorganisation Bill, 2019, as passed by Rajya Sabha.

(iii) Private Members' Resolutions

Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken	Ministry/ Department	Remarks
1	2	3	4	5	6
			<u>H. M.</u>		
Having regard to the fact that due to scarcity of water and unavailability of fodder for cattle in the Bundelkhand region of the State of Uttar Pradesh, the people of the region are forced to leave their cows to graze in the open, which is popularly known as 'Anna Pratha', and which causes damage to the standing crops, this House urges upon the Government to take steps to construct a network of canals from the proposed Ken-Betwa river-linking project in order to inter-connect and replenish the dams and ponds to overcome the problem of water scarcity and practice of Anna Pratha in the region.	Shri Kunwar Pushpendra Singh Chandel	21.6.2019 28.6.2019 19.7.2019	5 - 48	Jal Shakti	Discussion not concluded.

SUMMARY

(PRIVATE MEMBERS' RESOLUTIONS)

1.	No. of notices of Resolutions received	:	9
2.	No. of Resolutions discussed	:	1
3.	No. of Resolutions adopted	:	NII
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7	No. of Resolutions part-discussed		1

16. SHORT DURATION DISCUSSIONS UNDER RULE 193 SUMMARY

No. of notices received : 49

No. of discussions held : NIL

No. of discussions completed : NIL

No. of discussions remained part-discussed : NIL

Total time taken : —

17. SITTINGS OF LOK SABHA

Subject	Date	Remarks
Extension of sittings on 29th, 30th and 31st July and 1st, 2nd, 5th and 6th August, 2019.	25.7.2019	The session was scheduled to conclude on 26.7.2019. However, the Minister of Parliamentary Affairs proposed that sittings of the House may be extended upto Wednesday, the 7th August, 2019 in order to provide sufficient time for completion of essential items of Government Business. Announcement to that effect was made by the Chair. However, the session was adjourned <i>sine die</i> on 6.8.2019 instead of 7.8.2019. Accordingly, the House sat on 29th, 30th and 31st July and 1st, 2nd, 5th and 6th August, 2019. Sitting fixed for Wednesday, the 7th August, 2019 stood cancelled.

18. SPEAKER/CHAIRPERSON Announcements/Observations/Rulings

SI. No.	Subject	By whom	Date
1.	Announcement regarding congratulating all the newly elected Members of the Seventeenth Lok Sabha.	The Speaker Pro tem	17.06.2019
2.	Announcement regarding nomination of three members in the Panel of Chairpersons.	The Speaker Pro tem	17.06.2019
3.	Announcement regarding making and subscribing oath and affirmation by newly elected Members of Parliament.	The Speaker Pro tem	17.06.2019
4.	Observation by the Speaker <i>Pro tem</i> regarding receiving of notices of motion for election of the Speaker.	The Speaker Pro tem	19.06.2019
5.	Announcement regarding tabling of notices of amendments on President's Address.	The Speaker	20.06.2019
6.	Announcement regarding Amendments to the Motion of Thanks on the President's Address.	The Speaker	24.06.2019
7.	Announcement regarding nomination of Shri Suresh Kodikunnil as the Member of the Panel of Chairpersons.	The Speaker	25.06.2019
8.	Announcement regarding nomination of three members in the Panel of Chairpersons.	The Speaker	26.06.2019
9.	Announcement regarding Orientation Programme for newly elected members of the 17th Lok Sabha.	The Speaker	28.06.2019
10.	Announcement of message from the Hon'ble President regarding Expression of Thanks by the Members of the Lok Sabha for the President's Address delivered to both the Houses of the Parliament assembled together on 20 June, 2019.	The Speaker	1.07.2019
11.	Announcement regarding nomination of Shri N.K. Premachandran as the Member of the Panel of Chairpersons.	The Speaker	3.07.2019

12.	Announcement regarding nomination of Dr. Kakoli Ghosh Dastidar as the Member of the Panel of Chairpersons.	The Speaker	4.07.2019	
13.	Observation regarding maintaining decorum of the House.	The Speaker	9.07.2019	
14.	Observation regarding examination of Demands for Grants by the Departmentally Related Standing Committees.	The Speaker	11.07.2019	
15.	Announcement regarding all the cut motions on Demands for Grants for the year 2019-2020 that were circulated were being treated as moved.	The Speaker	17.07.2019	
16.	Observation regarding participation of Members for voting on the Amendments moved by Shri Asaduddin Owaisi, under proviso to sub-rule (3) of the Rule 367.	The Speaker	24.07.2019	
17.	Observation regarding unnecessary demand for division of votes.	The Speaker	25.07.2019	
18.	Observation regarding the need to refrain from using unparliamentary language and to respect the dignity of the Chair.	The Speaker	29.07.2019	
19.	Announcement regarding the need for Paperless Secretariat and digital payment in the Catering Units in Parliament House Estate.	The Speaker	1.08.2019	2
20.	Announcement regarding people's participation for Food Nutrition Programme and involvement of Members therein.	The Speaker	2.08.2019	
21.	Observation regarding providing state of the art facilities in Parliament House Building.	The Speaker	5.08.2019	
22.	Valedictory Reference on the conclusion of First Session of the Seventeenth Lok Sabha.	The Speaker	06.08.2019	

19. STATEMENTS

(i) Statement Made/Laid by Ministers under Rule 372 during First Session of Seventeenth Lok Sabha

SI. No.	Brief Subject	Name of Minister	Date	<u>Time Taken</u> H M
1	2	3	4	5
1.	Regarding Medium of examination for direct recruitment to certain levels in Regional Rural Banks.	Smt. Nirmala Sitharaman	04.07.2019	00 1
2.	Regarding ICJ Judgement on theKulbhushan Jadhav case	Dr. Subrahmanyam Jaishankar	18.7.2019	00 06

(ii) Statements Made/Laid by Ministers under Direction 73A of Directions by the Speaker during First Session of Seventeenth Lok Sabha

SI. No.	Brief Subject	Name of Minister	Date	<u>Time Taken</u> H M
1	2	3	4	5
1.	Regarding the status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Railways on "Maintenance of Bridges in Indian Railways: A Review" pertaining to the Ministry of Railways.	Shri Angadi Suresh Channabasappa	26.06.2019	0 01
2.	Regarding the status of implementation of the recommendations contained in the 58th Report of the Standing Committee on Finance on Demands for Grants (2018-19) pertaining to the Department of Revenue, Ministry of Finance.	Shri Dharmendra Pradhan on behalf of Smt. Nirmala Sitharaman	01.07.2019	0 01
3.	Regarding the status of implementation of the recommendations contained in the 48th Report of the Standing Committee on Coal and Steel on "CSR activities in Steel PSUs" (2018-19) pertaining to the Ministry of Steel.	Shri Faggan Singh Kulaste	08.07.2019	0 01
4.	Regarding the status of implementation of the recommendations/ observations contained in the 307th Report of the Standing Committee on Human Resource Development on Action Taken by the Government on the observations/recommendations contained in 302nd Report of the Committee on Demands for Grants (2018-19) pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Shri Dhotre Sanjay Shamrao	08.07.2019	0 01
5.	Regarding the status of implementation of the further recommendations/observations proposed by the Standing Committee on Home Affairs in respect of the Paras categorized in Chapters III	Shri Nityanand Rai	09.07.2019	0 01

1	2	3	4	5
	and IV of the 216th Report of the Committee on the "The Cyclone Ockhi—its impact on Fishermen and Damage caused by it" pertaining to the Ministry of Home Affairs.			
6.	Regarding the status of implementation of the recommendations/ observations contained in the 30th Report of the Standing Committee on Coal and Steel on Review of Function of Coal Mines Provident Fund Organisation (CMPFO) pertaining to the Ministry of Coal.	Shri Pralhad Joshi	10.07.2019	0 01
7.	Regarding the status of implementation of the recommendations contained in the 147th Report of the Standing Committee on Commerce on Demands for Grants (2018-19) (Demand No. 11) pertaining to the Department of Commerce, Ministry of Commerce & Industry.	Shri Som Parkash on behalf of Shri Hardeep Singh Puri	10.07.2019	0 01
8.	Regarding the status of implementation of the recommendations contained in the 148th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/ observations contained in the 141st Report of the Committee on Demands for Grants (2018-19) (Demand No. 12) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	10.07.2019	0 01
9.	Regarding the status of implementation of the recommendations contained in the 323rd Report of the Standing Committee on Science and Technology, Environment and Forests on Action taken by the Government on the recommendations/observations contained in 315th Report of the Committee on the Demands for Grants (2018-19) pertaining to the Ministry of Earth Sciences.	Dr. Harsh Vardhan	12.07.2019	0 01
10.	Regarding the status of implementation of the recommendations contained in the 317th Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on the recommendations/observations contained in 309th Report of the Committee on the Demands for	Dr. Harsh Vardhan	12.07.2019	0 01

	Grants (2018-19) pertaining to the Department of Biotechnology, Ministry of Science and Technology.					
11.	Regarding the status of implementation of the recommendations contained in the 258th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19) pertaining to the Ministry of Culture.	Shri Prahlad Singh Patel	15.07.2019	0	01	
12.	Regarding the status of implementation of the recommendations/ observations contained in the 219th Report of the Standing Committee on Home Affairs on Action taken by the Government on the recommendations contained in 213th Report of the Committee on "Security Situation in the North Eastern States of India" pertaining to the Ministry of Home Affairs.	Shri G. Kishan Reddy	16.07.2019	0	01	
13.	Regarding the status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Defence on Demands for Grants (2017-18) on Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 21) pertaining to the Ministry of Defence	Shri Shripad Yesso Naik	17.07.2019	0	01	75
14.	Regarding the status of implementation of the recommendations contained in the 218th Report of the Standing Committee on Home Affairs on Action taken by the Government on the recommendations/observations contained in 210th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Development of North Eastern Region.	Dr. Jitendra Singh	17.07.2019	0	01	
15.	Regarding the status of implementation of the recommendations contained in the 145th Report of the Standing Committee on Commerce on 'Impact of Chinese Goods on Indian Industry' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	17.07.2019	0	01	

1	2	3	4		5
16.	Regarding the status of implementation of the further recommendations/observations contained in the 267th Report of the Standing Committee on Transport, Tourism and Culture on Action taken by the Government on the recommendations contained in 261st Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Tourism.	Shri Prahlad Singh Patel	22.07.2019	0	01
17.	Regarding the status of implementation of the recommendations/ observations contained in the 46th Report of the Standing Committee on Labour on Action taken by the Government on the observations/recommendations contained in 33rd Report of the Committee on 'Industrial Training Institutes (ITIs) and Skill Development Initiative Scheme Welfare' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Arjun Ram Meghwal on behalf of Shri Raj Kumar Singh	22.07.2019	0	01
8.	Regarding the status of implementation of the recommendations contained in the 47th Report of the Standing Committee on Agriculture on Demands for Grants (2018-19) pertaining to the Department of Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture & Farmers Welfare.	Shri Narendra Singh Tomar	23.07.2019	0	01
9.	Regarding the status of implementation of the recommendations contained in the 51st Report of the Standing Committee on Chemicals and Fertilizers on Action taken by the Government on the observations/recommendations contained in 45th Report of the Committee on Demands for Grants (2018-19) pertaining to the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.	Shri Mansukh L. Mandaviya	23.07.2019	0	01
20.	Regarding the status of implementation of the recommendations contained in the 292nd Report of the Standing Committee on Industry on Action taken by the Government on the recommendations contained in 286th Report of the Committee on	Shri Arjun Ram Meghwal	23.07.2019	0	01

	Demands for Grants (2018-19) pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.					
21.	Regarding the status of implementation of the recommendations/ observations contained in the 266th Report of the Standing Committee on Transport, Tourism and Culture on Action taken by the Government on the recommendations/observations contained in 260th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Shipping.	Shri Mansukh L. Mandaviya	25.07.2019	0	01	
22.	Regarding the status of implementation of the recommendations/ observations contained in the 265th Report of the Standing Committee on Transport, Tourism and Culture on Action taken by the Government on the recommendations/observations contained in 259th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Road Transport and Highways.	Shri Nitin Jairam Gadkari on behalf of General (Retd.) V. K. Singh	25.07.2019	0	01	77
23.	Regarding the status of implementation of the recommendations contained in the 293rd Report of the Standing Committee on Industry on Demands for Grants (2018-19) pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Pratap Chandra Sarangi	25.07.2019	0	01	
24.	Regarding the status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Defence on 'Proxy and Postal voting by Defence Services Personel in General Elections—an Evaluation' pertaining to the Ministry of Defence.	Shri Shripad Yesso Naik	26.07.2019	0	01	

(iii) Statements Made/Laid by Ministers Regarding Government Business during First Session of Seventeenth Lok Sabha

SI. No.	Brief Subject	Name of Minister	Date	Time Take		
				Н	M	
1.	Regarding Government Business during the week commencing Monday, the 24th June, 2019	Shri Arjun Ram Meghwal	21.6.2019	00	12	
2.	Regarding Government Business during the week commencing Monday, the 1st July, 2019	Shri Arjun Ram Meghwal	28.6.2019	00	6	
3.	Regarding Government Business during the week commencing Monday, the 8th July, 2019	Shri Arjun Ram Meghwal	8.7.2019	00	5	ά
4.	Regarding Government Business during the week commencing Monday, the 15th July, 2019	Shri Arjun Ram Meghwal	12.7.2019	00	7	
5.	Regarding Government Business during the remaining part of the 1st session of 17th Lok Sabha	Shri Arjun Ram Meghwal	19.7.2019	00	10	
6.	Regarding Government Business during the remaining part of the 1st session of 17th Lok Sabha	Shri Arjun Ram Meghwal	26.7.2019	00	7	

(iv) Statements Made/Laid by Ministers Regarding Correcting the Replies to Questions During First Session of Seventeenth Lok Sabha

SI. No.	Brief Subject	Name of Minister	Date	Time Taker H M
1.	Correcting the reply to Starred Question No. 87 given on 27th June, 2019 asked by Shri Anto Antony, MP regarding 'Disinvestment of Air India'.	Shri Hardeep Singh Puri	11.7.2019	0 0
2.	(i) Correcting the reply to Unstarred Question No. 72 given on 21st June, 2019 asked by Shri Kaushal Kishore, MP regarding 'Placement of NIFT Students' and (ii) giving reasons for delay in correcting the reply.	Smt. Smriti Zubin Irani	26.7.2019	0 0
3.	(i) Correcting the reply to Unstarred Question No. 1196 given on 28th June, 2019 asked by Shri Ganesh Singh, MP regarding 'MoU on Cancer Research Initiative' and (ii) giving reasons for delay in correcting the reply.	Shri Ashwini Kumar Choubey	26.7.2019	0 0
4.	(i) Correcting the reply to Starred Question No. 397 given on 19th July, 2019 asked by Dr. Subash Ramrao Bhamre and Dr. Heena Gavit, MPs regarding 'Blood Bank' and (ii) giving reasons for delay in correcting the reply.	Shri Ashwini Kumar Choubey	6.8.2019	0 0

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(v) Matters Under Rule 377

Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha (As on 03.10.2019)

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 6.08.2019)	488	188	300	38.52

(vi) Statement indicating Matters of Urgent Public Importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during First Session of Seventeenth Lok Sabha

Date	No. of Matters raised	No. of Members	Time 1	<u> Taken</u>	Number of notices	
		who spoke/associated	Hrs.	Mnts.	received	
1	2	3		4	5	
21.6.19	40	53	1	16	62	
24.6.19	NIL	NIL	NIL		70	
25.6.19	NIL	NIL	NIL		107	
26.6.19	84	124	2	25	125	
27.6.19	73	100	2	01	167	
28.6.19	NIL	NIL	NIL		151	
1.7.19	49	82	1	24	112	
2.7.19	48	67	1	26	184	
3.7.19	70	111	2	26	218	
4.7.19	36	53	1	24	217	
8.7.19	3	3	0	11	126	
9.7.19	28	49	0	57	179	
10.7.19	20	36	0	50	209	
11.7.19	1	1	0	02	208	

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1	2	3	4		5
12.7.19	NIL	NIL	NI	NIL	
15.7.19	3	3	0	04	138
16.7.19	NIL	NIL	NI	L	183
17.7.19	4	4	0	10	174
18.7.19	161	248	4	50	189
19.7.19	17	17	0	39	138
22.7.19	39	71	1	44	136
23.7.19	3	3	0	11	183
24.7.19	2	2	0	09	183
25.7.19	58	77	1	43	180
26.7.19	19	28	0	33	146
29.7.19	63	104	2	03	111
30.7.19	36	41	1	01	159
31.7.19	77	90	2	00	177
1.8.19	24	43	0	49	193
2.8.19	28	49	1	02	164
5.8.19	80	91	2	16	157
6.8.19	NIL	NIL	NI	L	151
Total	1066	1550	33	36	5047

20. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE FIRST SESSION OF THE SEVENTEENTH LOK SABHA (17.06.2019 TO 06.08.2019)

SI. No.	Date	Time when Quorum bell was rung (hrs.)	Time Spent (mins.)	Subject-matter under discussion when the quorum bell was rung	Remarks	
1	2	3	4	5	6	
1.	17.06.2019	1400 to 1403	03	_	House re-assembled after lunch break after quoru bell was rung once.	
2.	21.06.2019	1540 to 1543	03	_	-do-	
3.	26.06.2019	1500 to 1502	02	_	-do-	
4.	27.06.2019	1500 to 1502	02	_	-do-	
5.	28.06.2019	1745 to 1756	11	Private Members' Business	Shri Bhagwant Mann raised the question of quorus After the bell was rung thrice, the House was adjourned for the day for want of quorum.	
6.	01.07.2019	1400 to 1402	02	_	House re-assembled after lunch break after quorum bell was rung once.	
7.	02.07.2019	1430 to 1431	01	_	do-	
8.	03.07.2019	1530 to 1532	02	_	-do-	
9.	08.07.2019	1400 to 1402	02	_	-do-	
10.	12.07.2019	1430 to 1433	03	_	-do-	
11.	16.07.2019	1443 to 1445	02	_	-do-	
12.	18.07.2019	1410 to 1411	01	_	-do-	
13.	24.07.2019	1615 to 1617	02	_	-do-	

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1	2	3	4	5	6
14.	26.07.2019	1400 to 1403	03	_	House re-assembled after lunch break after quorum bell was rung once.
15.	29.07.2019	1410 to 1412	02	_	-do-
16.	31.07.2019	1405 to 1408	03	_	-do-
17.	05.08.2019	1400 to 1402	02	_	-do-
		Total	46 mins.		
			Analysi	s of ringing o	of Quorum bell
1.	Total time spen	t on ringing of quorur	n bell	:	46 mins.
2.	Maximum number of times quorum bell was rung on a particular day			:	Thrice (on 28-06.2019)
3.	Number of times House adjourned for want of quorum			:	Once (on 28.06.2019)
4.	Number of days when sitting commenced after quorum bell was rung			:	Nii
5.	Number of days when House re-assembled after lunch break after quorum bell was rung			:	16 days

21. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE FIRST SESSION OF SEVENTEENTH LOK SABHA

Date	Time	Subject-Matter
08.07.2019	1307 hrs.	Shri T.R. Baalu alongwith some other members of DMK staged a walkout from the House as their demand for a response from the Govt. on the NEET examination system was not met.
09.07.2019	1227 hrs.	Shri Adhir Ranjan Chowdhury alongwith some other members of INC, DMK JKNC and IUML staged a walkout from the House in protest of alleged poaching politics by the ruling party in Karnataka.
10.07.2019	1235 hrs	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Shri Kalyan Banerjee and some other members of INC, AITC, DMK, BSP and SP staged a walkout from the House as they were not satisfied with the response made by the Hon'ble Minister of Parliamentary Affairs on the alleged 'horse trading' of MLAs in Karnataka.
	1556 hrs.	Shri Adhir Ranjan Chowdhury alongwith some other members of INC, DMK and JKNC staged a walkout from the House not being satisfied with the reply of Finance Minister on General Discussion on the Union Budget and also in protest of some remarks made by the Minister in her reply.
	1604 hrs.	Shri Sudip Bandyopadhyay and some other members of AITC staged a walkout from the House not being satisfied with the reply of the Finance Minister on General discussion on the Union Budget.
11.07.2019	1211 hrs.	Shri Adhir Ranjan Chowdhury alongwith some other members of INC staged a walkout from the House not being satisfied with reply made by Defence Minister, Shri Rajnath Singh on the issue of difficulties faced by farmers in Kerala which was raised by Shri Rahul Gandhi.
16.07.2019	1209 hrs.	Shri Adhir Ranjan Chowdhury along some other members of INC staged a walkout from the House in protest of the decision of the Chair not to allow their Leader Shri Adhir Ranjan Chowdhury to speak.
19.07.2019	1216 hrs.	Shri Adhir Ranjan Chowdhury, Dr. Shashi Tharoor and some other members of INC staged a walkout from the House in protest of introduction of the Transgender Persons (Protection of Rights) Bill, 2019.
22.07.2019	1759 hrs.	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Shri Sudip Bandyopadhyay, Shri Ram Mohan Naidu K. and some other members staged a walkout from the House in protest of amendment proposed to be made in Right to Information Act, 2005 through the Right to Information (Amendment) Bill, 2019.

Date	Time	Subject-Matter
23.07.2019	1231 hrs.	Shri Adhir Ranjan Chowdhury, Shri Sudip Bandyopadhyay, Shri T.R. Baalu, Adv. A.M. Ariff and some other members staged a walkout from the House protesting against the statement of External Affairs Minister on the remarks made by US President that he would love to be a mediator on Kashmir.
24.07.2019	1207 hrs.	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Shri N.K. Premachandran and some other members of INC and DMK staged a walkout from the House protesting against the decision of Chair to call Defence Minister to respond instead of Prime Minister on the comments made by the US President on the Kashmir issue.
	1458- 1500 hrs.	Smt. Sonia Gandhi, Shri T.R. Baalu, Prof. Saugata Roy and some other members staged a walkout from the House demanding that the Unlawful Activities (Prevention) Amendment Bill, 2019 be referred to a Standing Committee.
25.07.2019	1456 hrs.	Shri Rajiv Ranjan Singh and other members of JD (U) staged a walkout from the House opposing the Muslim Women (Protection of Rights on Marriage) Bill, 2019.
	1531 hrs.	Shri Kunwar Danish Ali and some other members of BSP and SP staged a walkout from the House for not being allowed to freely speak on the Muslim Women (Protection of Rights on Marriage) Bill, 2019.
	1758 hrs.	Shri Sudip Bandyopadhyay and some other members staged a walkout from the House in protest of Muslim Women (Protection of Rights on Marriage) Bill, 2019.
	1846 hrs.	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Shri N.K. Premachandran and some other members staged a walkout from the House in opposition to the passing of the Muslim Women (Protection of Rights on Marriage) Bill, 2019.
29.07.2019	1843 hrs.	Shri Adhir Ranjan Chowdhury and some other members staged a walkout from the House as his amendment to the National Medical Commssion Bill, 2019 was negatived by the House.
	1844 hrs.	Shri A. Raja and some other members staged a walkout from the House in protest of certain provisions of the National Medical Commission Bill, 2019.
30.07.2019	1112 hrs.	Members of AITC staged a walkout from the House in protest of the Consumer Protection Bill, 2019.

	1148 hrs.	Shri Adhir Ranjan Chowdhury, Smt. Kanimojhi Karunanidhi and some other members staged a walkout from the House for not being allowed to speak on the issue of crime against women in Uttar Pradesh (Unnao Case).
	1155 hrs.	Members of AITC staged a walkout from the House for not being allowed to speak on the issue of crime against women in Uttar Pradesh.
	1827 hrs.	Shri Bhagwant Mann staged a walkout from the House as he was cautioned by the Chair that he would be named and would stand suspended from the services of the House for interrupting the proceedings of the House.
31.07.2019	1105 hrs.	Shri Adhir Ranjan Chowdhury and some other members of INC, DMK, BSP and IUML staged a walkout from the House in protest of Unnao rape case.
02.08.2019	1209 hrs.	Shri Adhir Ranjan Chowdhury, Shri Kodikunnil Suresh and some other members of INC staged a walkout from the House protesting against the decision of the Chair do not allow their leader to further speak on the Jallianwala Bagh National Memorial (Amendment) Bill, 2019.
	1532 hrs.	Shri Adhir Ranjan Chowdhury, Prof. Saugata Roy, Shri T.R. Baalu and some other members staged a walkout from the House in protest of the Jallianwala Bagh National Memorial (Amemdment) Bill, 2019.
05.08.2019	1624 hrs.	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Shri Sudip Bandyopadhyay and some other members of INC, AITC and DMK staged a walkout from the House on the issues pertaining to situation in Kashmir.
	1743 hrs.	Shri Adhir Ranjan Chowdhury, Smt. Sonia Gandhi, Shri T.R. Baalu and some other members staged a walkout from the House in protest of the alleged violation of rules and procedures in introduction of the Jammu and Kashmir Reorganisation Bill, 2019.
06.08.2019	1246 hrs.	Shri Sudip Bandyopadhyay and some other members of AITC staged a walkout from the House in protest of the alleged immorality in bringing of the Jammu and Kashmir Reorganisation Bill, 2019.
	1351 hrs.	Shri Rajiv Ranjan Singh and other members of JD(U) staged a walkout from the House in protest of the Jammu and Kashmir Reorganisation Bill, 2019.
	1913 hrs.	Shri T.R. Baalu and some other members staged a walkout from the House in protest of the Jammu and Kashmir Reorganisation Bill, 2019.

22. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY SPEAKER *PRO TEM*, HS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM 17.06.2019 TO 06.08.2019

	No. of days	Total time spent		
		H.	M.	
Speaker Pro tem	03	06	44	
Hon'ble Speaker	35	134	58	
Shri Rajendra Agarwal	22	30	29	
Shri N.K. Premachandran	17	20	11	
Smt. Meenakashi Lekhi	19	19	43	
Shri Kodikunnil Suresh	17	18	42	
Dr. Kirit P. Solanki	13	14	06	
Smt. Rama Devi	13	11	17	
Shri A. Raja	12	08	32	
Shri Bhartruhari Mahtab	11	07	51	
Dr. Kakoli Ghosh Dastidar	05	03	43	
Shri P.V. Midhun Reddy	04	03	20	
Shri Brijbhushan Sharan Singh	01	01	10	

STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY SPEAKER *PRO TEM*, HS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM 17.06.2019 TO 06.08.2019

DATE	TIME SPENT	TOTAL ⁻	ГІМЕ
		Н.	M.
1	2	3	
Speaker Pro tem			
17.06.2019	1100 to 1302 hrs 1616 to 1703 hrs	02 00	02 47
18.06.2019	1100 to 1320 hrs 1526 to 1646 hrs	02 01	20 20
19.06.2019	1100 to 1115 hrs	00	15
TOTAL TIME SPENT	INTHE CHAIR	06	44
DATE	TIME SPENT	TOTAL ⁻	ГІМЕ
		H.	M.
HS			
19.06.2019	1115 to 1250 hrs	01	35
20.06.2019	1245 to 1246 hrs	00	01
21.06.2019	1100 to 1326 hrs	02	26
24.06.2019	1100 to 1326 hrs 1755 to 1813 hrs 1935 to 2000 hrs	02 00 00	26 18 25
25.06.2019	1100 to 1242 hrs 1644 to 1814 hrs	01 01	42 30
26.06.2019	1100 to 1431 hrs 1726 to 1759 hrs	03 00	31 33
27.06.2019	1100 to 1407 hrs 1747 to 1803 hrs	02 00	07 16
28.06.2019	1100 to 1345 hrs 1414 to 1605 hrs	02 01	45 51
01.07.2019	1100 to 1300 hrs 1729 to 1829 hrs	02 01	00 00

_1	2	3	
02.07.2019	1100 to 1331 hrs	02	31
	1752 to 1838 hrs	00	46
03.07.2019	1100 to 1436 hrs	03	36
04.07.2019	1100 to 1330 hrs	02	30
	1714 to 1806 hrs	00	52
05.07.2019	1100 to 1310 hrs	02	10
08.07.2019	1100 to 1309 hrs	02	09
	1402 to 1404 hrs	00	02
09.07.2019	1100 to 1302 hrs	02	02
	1400 to 1410 hrs	00	10
	1758 to 1849 hrs	00	51
	2037 to 2118 hrs	00	41
	2224 to 2310 hrs	00	46
10.07.2019	1100 to 1259 hrs	01	59
	1400 to 1409 hrs	00	09
	1432 to 1618 hrs	01	46
	1728 to 1831 hrs	01	03
11.07.2019	1100 to 1252 hrs	01	52
	1942 to 2047 hrs	01	05
	2152 to 2212 hrs	00	20
	2328 to 2359 hrs	01	31
12.07.2019	1100 to 1332 hrs	02	32
	1553 to 1649 hrs	00	56
15.07.2019	1100 to 1311 hrs	02	11
	1315 to 1323 hrs	00	08
	1340 to 1559 hrs	02	19
	1601 to 1628 hrs	00	27
	2113 to 2232 hrs	01	19
16.07.2019	1100 to 1343 hrs	02	43
	2008 to 2108 hrs	01	00
	2255 to 2358 hrs	01	03

1	2	3	
17.07.2019	1100 to 1237 hrs	01	37
	1247 to 1347 hrs	01	00
	1710 to 1811 hrs	01	01
18.07.2019	1100 to 1250 hrs	01	50
	1653 to 1802 hrs	01	09
	1854 to 2126 hrs	02	32
	2150 to 2250 hrs	01	00
19.07.2019	1100 to 1303 hrs	02	03
	1439 to 1600 hrs	01	21
	1754 to 1800 hrs	00	06
22.07.2019	1100 to 1104 hrs	00	04
	1400 to 1427 hrs	00	27
	1516 to 1523 hrs	00	07
	1652 to 1832 hrs	01	40
	1901 to 1943 hrs	00	42
23.07.2019	1100 to 1248 hrs	01	48
	1528 to 1721 hrs	01	53
24.07.2019	1100 to 1224 hrs	01	24
	1239 to 1312 hrs	00	33
	1417 to 1536 hrs	01	29
	1915 to 2002 hrs	00	47
25.07.2019	1100 to 1258 hrs	01	58
	1517 to 1625 hrs	01	80
	1655 ot 1819 hrs	01	24
	1824 to 2031 hrs	02	07
26.07.2019	1100 to 1300 hrs	02	00
	1531 to 1610 hrs	00	39
	1750 to 1848 hrs	00	58
29.07.2019	1100 to 1243 hrs	01	43
	1656 to 1904 hrs	02	08
	1944 to 2107 hrs	01	23

1	2	3	
30.07.2019	1100 to 1132 hrs	00	32
	1144 to 1217 hrs	00	33
	1431 to 1519 hrs	00	48
	1758 to 2010 hrs	02	12
31.07.2019	1100 to 1204 hrs	01	04
	1617 to 1734 hrs	01	17
	1857 to 2029 hrs	01	32
01.08.2019	1100 to 1217 hrs	01	17
	1441 to 1530 hrs	00	49
	1758 to 1807 hrs	00	09
	1836 to 1925 hrs	00	49
	2100 to 2109 hrs	00	09
02.08.2019	1100 to 1256 hrs	01	56
	1445 to 1554 hrs	01	09
	1916 to 2018 hrs	01	02
	2135 to 2217 hrs	00	42
05.08.2019	1100 to 1122 hrs	00	22
	1135 to 1300 hrs	01	25
	1616 to 1633 hrs	00	17
	1708 to 1712 hrs	00	04
	1718 to 1805 hrs	00	47
	2000 to 2138 hrs	01	38
	2204 to 2219 hrs	00	15
06.08.2019	1100 to 1304 hrs	02	04
	1433 to 1524 hrs	00	51
	1550 to 1711 hrs	01	21
	1741 to 1939 hrs	01	58
TOTAL TIME SPENT	INTHECHAIR	134	58

Shri Rajendra Agarwal	TIME SPENT	TOTAL T	IME
		H.	M.
1	2	3	
21.06.2019	1645 to 1800 hrs.	01	15
24.06.2019	1326 to 1406 hrs	00	40
	1617 to 1755 hrs	01	38
	1813 to 1935 hrs	01	22
25.06.2019	1447 to 1604 hrs	01	17
26.06.2019	1502 to 1556 hrs	00	54
28.06.2019	1345 to 1414 hrs	00	29
29.06.2019	1640 to 1756 hrs	01	16
02.07.2019	1601 to 1701 hrs	01	00
04.07.2019	1330 to 1358 hrs	00	28
08.07.2019	1833 to 2002 hrs	01	29
09.07.2019	1609 to 1702 hrs	00	53
11.07.2019	1811 to 1851 hrs	00	40
16.07.2019	1601 to 1701 hrs	01	00
	1903 to 2008 hrs	01	05
19.07.2019	1303 to 1405 hrs	01	02
25.07.2019	1258 to 1407 hrs	01	09
	1819 to 1824 hrs	00	05
26.07.2019	1658 to 1750 hrs	00	52
29.07.2019	1904 to 1944 hrs	00	40
30.07.2019	1217 to 1334 hrs	01	17
31.07.2019	1734 to 1857 hrs	01	23
01.08.2019	1925 to 2100 hrs	01	35
02.08.2019	1256 to 1407 hrs	01	11
	1839 to 1916 hrs	00	37
	2018 to 2135 hrs	01	17
05.08.2019	1122 to 1135 hrs	00	13
	1517 to 1616 hrs	00	59

1	2	3	
	1712 to 1718 hrs	00	06
	2138 to 2204 hrs	00	26
06.08.2019	1304 to 1433 hrs	01	29
	1524 to 1550 hrs	00	26
	1725 to 1741 hrs	00	16
TOTAL TIME SPENT IN THE	CHAIR	30	29
Shri N.K. Premachandran	TIME SPENT	TOTAL T	IME
		H.	M.
04.07.2019	1358 to 1527 hrs	01	29
08.07.2019	1600 to 1726 hrs	01	26
	1801 to 1833 hrs	00	32
09.07.2019	1849 to 1957 hrs	01	08
10.07.2019	1618 to 1728 hrs	01	10
11.07.2019	1252 to 1401 hrs	01	09
	1700 to 1712 hrs	00	12
15.07.2019	1311 to 1315 hrs	00	04
	1323 to 1340 hrs	00	17
	1559 to 1601 hrs	00	02
	1759 to 1909 hrs	01	10
17.07.2019	1237 to 1247 hrs	00	10
	1347 to 1455 hrs	01	08
18.07.2019	1802 to 1854 hrs	00	52
22.07.2019	1427 to 1516 hrs	00	49
	1523 to 1602 hrs	00	39
23.07.2019	1248 to 1400 hrs	01	12
	1721 to 1758 hrs	00	37
24.07.2019	1703 to 1800 hrs	00	57
25.07.2019	1625 to 1655 hrs	00	30
26.07.2019	1403 to 1509 hrs	01	06
	1610 to 1637 hrs	00	27

1	2	3	
29.07.2019	1243 to 1307 hrs	00	24
30.07.2019	1334 to 1401 hrs	00	27
	1602 to 1700 hrs	00	58
01.08.2019	1408 to 1441 hrs	00	33
	1807 to 1836 hrs	00	29
06.08.2019	1711 to 1725 hrs	00	14
TOTAL TIME SPENT IN THE CHAIR		20	11

Smt. Meenakashi Lekhi	TIME SPENT	TOTAL T	IME
		H.	M.
21.06.2019	1543 to 1645 hrs	01	02
24.06.2019	1406 to 1500 hrs	00	54
26.06.2019	1659 to 1726 hrs	00	27
27.06.2019	1608 to 1710 hrs	01	02
02.07.2019	1500 to 1601 hrs	01	01
04.07.2019	1600 to 1701 hrs	01	01
09.07.2019	1502 to 1609 hrs	01	07
10.07.2019	1409 to 1432 hrs	00	23
12.07.2019	1649 to 1800 hrs	01	11
16.07.2019	1516 to 1601 hrs	00	45
18.07.2019	1250 to 1310 hrs	00	20
	1511 to 1616 hrs	01	05
19.07.2019	1600 to 1754 hrs	01	54
24.07.2019	1224 to 1239 hrs	00	15
	1312 to 1417 hrs	01	05
26.07.2019	1509 to 1531 hrs	00	22
30.07.2019	1132 to 1144 hrs	00	12
	1519 to 1602 hrs	00	43
31.07.2019	1408 to 1452 hrs	00	44
01.08.2019	1217 to 1306 hrs	00	49
	1714 to 1758 hrs	00	44

1	2	3	
02.08.2019	1717 to 1839 hrs	01	22
05.08.2019	1402 to 1517 hrs	01	15
TOTAL TIME SPENT IN TH	E CHAIR	19	43
Shri Kodikunnil Suresh	TIME SPENT	TOTAL TI	ME
		H.	M.
17.06.2019	1403 to 1506 hrs	01	03
18.06.2019	1420 to 1526 hrs	01	06
25.06.2019	1242 to 1447 hrs	02	05
27.06.2019	1710 to 1747 hrs	00	37
28.06.2019	1605 to 1640 hrs	00	35
02.07.2019	1701 to 1752 hrs	00	51
03.07.2019	1701 to 1804 hrs	01	03
08.07.2019	1726 to 1801 hrs	00	35
11.07.2019	2047 to 2152 hrs	01	05
15.07.2019	1909 to 2000 hrs	00	51
16.07.2019	1701 to 1903 hrs	02	02
18.07.2019	1411 to 1511 hrs	01	00
22.07.2019	1832 to 1901 hrs	00	29
24.07.2019	1800 to 1915 hrs	01	15
31.07.2019	1204 to 1304 hrs	01	00
	1452 to 1617 hrs	01	25
01.08.2019	1306 to 1408 hrs	01	02
02.08.2019	1554 to 1635 hrs	00	41
TOTAL TIME SPENT IN TH	E CHAIR	18	42
Dr. Kirit P. Solanki	TIME SPENT	TOTAL TI	ME
		H.	M.
21.06.2019	1326 to 1441 hrs	01	15
24.06.2019	1601 to 1617 hrs	00	16
26.06.2019	1556 to 1659 hrs	01	03

1	2	3	
27.06.2019	1502 to 1608 hrs	01	06
01.07.2019	1600 to 1701 hrs	01	01
03.07.2019	1600 to 1701 hrs	01	01
09.07.2019	1702 to 1758 hrs	00	56
	2118 to 2224 hrs	01	06
11.07.2019	1712 to 1811 hrs	00	59
	2212 to 2328 hrs	01	16
15.07.2019	1700 to 1759 hrs	00	59
16.07.2019	2108 to 2155 hrs	00	47
18.07.2019	2126 to 2150 hrs	00	24
29.07.2019	1602 to 1656 hrs	00	54
01.08.2019	1611 to 1714 hrs	01	03
TOTALTIME SPENT IN	THE CHAIR	14	06
Smt. Rama Devi	TIME SPENT	TOTAL TIME	
		H.	M.
24.06.2019	1500 to 1601 hrs	01	01
24.06.2019 25.06.2019	1500 to 1601 hrs 1604 to 1644 hrs	01 00	01 40
			_
25.06.2019	1604 to 1644 hrs	00	40
25.06.2019 01.07.2019	1604 to 1644 hrs 1503 to 1600 hrs	00	40 57
25.06.2019 01.07.2019 03.07.2019	1604 to 1644 hrs 1503 to 1600 hrs 1532 to 1600 hrs	00 00 00	40 57 28
25.06.2019 01.07.2019 03.07.2019 08.07.2019	1604 to 1644 hrs 1503 to 1600 hrs 1532 to 1600 hrs 1456 to 1600 hrs	00 00 00 01	40 57 28 04
25.06.2019 01.07.2019 03.07.2019 08.07.2019 09.07.2019	1604 to 1644 hrs 1503 to 1600 hrs 1532 to 1600 hrs 1456 to 1600 hrs 1957 to 2037 hrs	00 00 00 01 00	40 57 28 04 40
25.06.2019 01.07.2019 03.07.2019 08.07.2019 09.07.2019 11.07.2019 12.07.2019	1604 to 1644 hrs 1503 to 1600 hrs 1532 to 1600 hrs 1456 to 1600 hrs 1957 to 2037 hrs 1459 to 1600 hrs	00 00 00 01 00 01	40 57 28 04 40
25.06.2019 01.07.2019 03.07.2019 08.07.2019 09.07.2019 11.07.2019 12.07.2019 17.07.2019	1604 to 1644 hrs 1503 to 1600 hrs 1532 to 1600 hrs 1456 to 1600 hrs 1957 to 2037 hrs 1459 to 1600 hrs 1509 to 1553 hrs	00 00 00 01 00 01	40 57 28 04 40 01 44
25.06.2019 01.07.2019 03.07.2019 08.07.2019 09.07.2019 11.07.2019	1604 to 1644 hrs 1503 to 1600 hrs 1532 to 1600 hrs 1456 to 1600 hrs 1957 to 2037 hrs 1459 to 1600 hrs 1509 to 1553 hrs 1455 to 1605 hrs	00 00 00 01 00 01	40 57 28 04 40 01 44 10
25.06.2019 01.07.2019 03.07.2019 08.07.2019 09.07.2019 11.07.2019 12.07.2019 17.07.2019 23.07.2019	1604 to 1644 hrs 1503 to 1600 hrs 1532 to 1600 hrs 1456 to 1600 hrs 1957 to 2037 hrs 1459 to 1600 hrs 1509 to 1553 hrs 1455 to 1605 hrs 1501 to 1528 hrs	00 00 00 01 00 01 00 01	40 57 28 04 40 01 44 10 27
25.06.2019 01.07.2019 03.07.2019 08.07.2019 09.07.2019 11.07.2019 12.07.2019 17.07.2019 23.07.2019 25.07.2019	1604 to 1644 hrs 1503 to 1600 hrs 1532 to 1600 hrs 1456 to 1600 hrs 1957 to 2037 hrs 1459 to 1600 hrs 1509 to 1553 hrs 1455 to 1605 hrs 1501 to 1528 hrs 1458 to 1517 hrs	00 00 00 01 00 01 00 01	40 57 28 04 40 01 44 10 27

Shri A. Raja	TIME SPENT	TOTAL T	IME
		H.	M.
1	2	3	
01.07.2019	1701 to 1729 hrs	00	28
02.07.2019	1431 to 1500 hrs	00	29
04.07.2019	1701 to 1714 hrs	00	13
09.07.2019	1410 to 1502 hrs	00	52
11.07.2019	1401 to 1459 hrs	00	58
15.07.2019	2000 to 2113 hrs	01	13
17.07.2019	1654 to 1710 hrs	00	16
19.07.2019	1405 to 1439 hrs	00	34
23.07.2019	1400 to 1501 hrs	01	01
25.07.2019	1407 to 1458 hrs	00	51
29.07.2019	1503 to 1602 hrs	00	59
02.08.2019	1407 to 1445 hrs	00	38
TOTAL TIME SPENT IN THE	ECHAIR	08	32
Shri Bhartruhari Mahtab	TIME SPENT	TOTAL T	IME
		H.	M.
17.06.2019	1703 to 1812 hrs	01	09
01.07.2019	1402 to 1503 hrs	01	01
08.07.2019	1404 to 1456 hrs	00	52
12.07.2019	1433 to 1509 hrs	00	36
16.07.2019	1445 to 1516 hrs	00	31
18.07.2019	1616 to 1653 hrs	00	37
24.07.2019	1617 to 1703 hrs	00	46
26.07.2019	1637 to 1658 hrs	00	21
26.07.2019 01.08.2019	1637 to 1658 hrs 1530 to 1611 hrs	00 00	21 41
01.08.2019	1530 to 1611 hrs	00	41

1	2	3	
Shri Kakoli Ghosh	TIME SPENT	TOTAL TIME	=
Dastidar		H.	M.
1	2	3	
11.07.2019	1851 to 1942 hrs	00	51
15.07.2019	1628 to 1700 hrs	00	32
16.07.2019	2155 to 2255 hrs	01	00
22.07.2019	1602 to 1652 hrs	00	50
30.07.2019	1401 to 1431 hrs	00	30
TOTAL TIME SPENT IN THI	ECHAIR	03	43
Shri P.V. Midhun Reddy	TIME SPENT	TOTAL TIME	
		H.	M.
04.07.2019	1527 to 1600 hrs	00	33
11.07.2019	1600 to 1700 hrs	01	00
17.07.2019	1605 to 1654 hrs	00	49
30.07.2019	1700 to 1758 hrs	00	58
TOTAL TIME SPENT IN THI	ECHAIR	03	20
Shri Brijbhushan	TIME SPENT	TOTAL TIME	Ξ
Sharan Singh		H.	M.
17.06.2019	1506 to 1616 hrs	01	10
TOTAL TIME SPENT IN THI	ECHAIR	01	10

23. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FIRST SESSION OF SEVENTEENTH LOK SABHA

Business		taken	Percentage of the
	H.	M.	total time taken
President's Address	13	47	4.92
BILLS			
(a) Government Bills	*124	40	44.52
(b) Private Member's Bills	04	06	01.46
BUDGETS—			
Union Budget	76	32	27.34
MATTERS OF URGENT PUBLIC IMPORTANCE	33	34	11.99
MATTERS UNDER RULE 377	00	40	00.24
MOTION			
Motion under Rule 388	00	02	00.01
QUESTIONS	10	09	03.62
RESOLUTIONS—			
(a) Government Resolution	00	03	00.02
(b) Statutory Resolution	*00	01	00.01
(c) Private Members' Resolution	05	48	02.07
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	10	38	03.80
TOTAL	280	00	100

^{*} Joint discussion took place on twelve Statutory Resolutions [*vide* Chapter No. 15 S.No. (ii)] and motions for consideration of connected Government Bills [*vide* Statement No. 2 S.No. (i)].

Time taken on joint discussion has been shown under Government Bills.